

COMMITTEES

2015-16

(A REVIEW)



**HARYANA VIDHAN SABHA SECRETARIAT
CHANDIGARH**

2016

PREFACE

The brochure gives brief information about the work done by the following Committees of the Haryana Vidhan Sabha constituted for the year, 2015-16:-

1. Committee on Public Accounts.
2. Committee on Public Undertakings.
3. Committee on Estimates.
4. Committee on the Welfare of Scheduled Castes, Scheduled Tribes and Backward Classes.
5. Committee on Government Assurances.
6. Committee on Subordinate Legislation.
7. House Committee.
8. Library Committee.
9. Committee on Petitions.
10. Rules Committee.
11. Business Advisory Committee.
12. Committee on Local Bodies & Panchayati Raj Institutions.
13. Subject Committee on Public Health, Irrigation, Power & Public Works (B&R)

Chandigarh:

SUMIT KUMAR,
Principal Secretary.

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REVIEW 2015-16
COMMITTEE ON PUBLIC ACCOUNTS

The Committee for the year 2015-2016 was nominated by the Hon'ble Speaker in pursuance of the motion moved and passed by the Haryana Vidhan Sabha in its sitting held on 18th March, 2015, authorizing him to nominate the members of the Committee on Public Accounts for the year 2015-2016 on 28th April, 2015 which was notified vide Haryana Vidhan Sabha Secretariat Notification No. PAC-1/2015/21 dated 29th April, 2015.

The Committee fixed/held total number of 61 meetings during the period under Review. The names of Members and number of meetings attended by each of them are shown in the following table:-

Sr. No.	Name of Members	Number of meetings attended
1.	Shri Gian Chand Gupta, MLA.	Chairperson 59
2.	Shri Abhay Singh Chautala MLA	Member 2
3.	Shri Ranbir Singh Gangwa, MLA	Member 51
4.	Smt. Kiran Choudhry, MLA	Member 7
5.	Smt. Shakuntla Khatak, MLA	Member 46
6.	Shri Subhash Barala, MLA	Member 33
*7.	Dr. Kamal Gupta, MLA	Member 16
8.	Shri Harvinder Kalyan, MLA	Member 38
9.	Shri Umesh Aggarwal, MLA	Member 34
**10.	Dr. Pawan Saini, MLA	Member 34

* Dr. Kamal Gupta, MLA has resigned from the Membership of the Public Accounts Committee w.e.f 27th July, 2015

** Dr. Pawan Saini, MLA, nominated as Member of the Public Accounts Committee w.e.f. 4th August, 2015 vide notification No. PAC-112015/63, dated 4th August, 2015.

Reports Examined

The Committee examined the Reports of the Comptroller and Auditor General of India for the year ended 31st March, 2010 (Civil) and 31st March, 2011 (Civil & Revenue Receipts).

Meetings held and Business transacted

The details showing dates of meetings held, the number of Members present and the business transacted in each meeting are given in the following table:-

Sr. No.	Date of Meetings	Number of Members present	Business transacted
1	2	3	4
1.	5-05-2015	7	The Committee chalked out its programme.
2.	12-05-2015	7	The Committee scrutinized the report of the Comptroller and Auditor General of India & Revenue Receipts (civil) for the year ended 31st March 2011.
3.	19-05-2015	6	The Committee orally examined the Additional Chief Secretary to Government, Haryana; Health Department (Indian Red Cross Society) in respect of Paragraph Nos.2.1.1 & 2.5.1 of the Report of the Comptroller and Auditor General of India for the year ended 31st March, 2010 (Civil).
4.	27-05-2015	7	The Committee orally examined the Additional Chief Secretary to Government, Haryana; Health Department (Indian Red Cross Society) in respect of Paragraph No. 3.1 of the Report of the Comptroller and Auditor General of India for the year ended 31st March, 2011 (Civil).
5.	03-06-2015	6	The Committee orally examined the Additional Chief Secretary to Govt., Haryana, Town and Country Planning Department in respect of Paragraph No. 1.6.3 & 3.3.5 of the Report of the CAG of India for the year ended 31st March, 2011 (Civil).
6.	09-06-2015	6	On the written request received from the Additional Chief Secretary to Govt., Haryana, Town and Country Planning Department , the Committee postponed the oral examination of the Department. The Committee scrutinized the replies received from the Town and Country Planning Department in respect of various Paragraphs of Report of the CAG of India on Social, General and Economic Sectors (Non-Public Sector Undertakings) for the year ended 31st March, 2012.
7.	16-06-2015	5	The Committee orally examined the Additional Chief Secretary to Govt., Haryana, Town and Country

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			Planning Department in respect of various Paragraphs of the Report of the CAG of India on Social, General and Economic Sectors (Non-Public Sector Undertakings) for the year ended 31st March, 2012.
8.	23-06-2015	7	The Committee orally examined the Additional Chief Secretary to Government, Haryana, Town and Country Planning Department in respect of agenda left over from the meeting of the Committee held on 16th June, 2015.
9.	29-06-2015	6	On the written request received from the Additional Chief Secretary to Govt., Haryana, Higher Education Department , the Committee postponed the oral examination of the Department. The Committee scrutinized the reply received from the Higher Education Department in respect of Paragraph No. 2.1 of the Report of the CAG of India for the year ended 31st March, 2011 (Civil). --
10.	08-07-2015	4	The Committee postponed the oral examination of the Additional Chief Secretary to Govt., Haryana, Higher Education Department due to some unavoidable circumstances.
11.	13-07-2015	7	The Committee scrutinized the replies received from the Rural Development Department in respect of the implementation of the observations/recommendations made by the Committee in its various Reports.
12.	14-07-2015	6	The Committee discussed the scope and function of the Public Account Committees of Haryana and Jammu and Kashmir Legislative Assemblies with the Secretary, Jammu and Kashmir Legislative Assembly.
13.	15-07-2015	6	The Committee scrutinized the replies received from the Rural Development Department in respect of the implementation of the observations/recommendations made by the Committee in its various Reports.
14.	16-07-2015	5	The Committee scrutinized the replies received from the Rural Development Department in respect of the implementation of the observations/recommendations made by the Committee in its various Reports.
15.	17-07-2015	5	The Committee scrutinized the replies received from the Rural Development Department in respect of the implementation of the observations/recommendations made by the Committee in its various Reports.

1	2	3	4
			recommendations made by the Committee in its various Reports.
16.	21-07-2015	8	The Committee orally examined the Additional Chief Secretary to Government, Haryana, Town and Country Planning Department in respect of agenda left over from the meeting of the Committee held on 23rd June, 2015.
17.	28-07-2015	6	The Committee postponed the oral examination of the Higher Education Department. The Committee passed condolence resolution on the sad demise of Dr. A.P.J. Abdul Kalam, former President of India.
18.	04-08-2015	5	The Committee orally examined the Additional Chief Secretary to Government, Haryana Irrigation Department in respect of Paragraph Nos.3.1.2, 3.2 & 3.3 (Civil) and Paragraph No. 3.1 & 3.5 (State Finance) of the Reports of the Comptroller and Auditor General of India for the year ended 31st March,2011
19.	08-08-2015	5	The Committee scrutinized the replies received from the Industries Department in respect of the implementation of the observations/recommendations made by the Committee in its various Reports.
20.	11-08-2015	5	The Committee orally examined the Additional Chief Secretary to Government, Haryana, Public Health Engineering Department in respect of Paragraph Nos. 3.3.3, 3.3.4 of the Report of the Comptroller and Auditor General of India for the year ended 31st March, 2011(Civil) and Paragraph No. 3.5 of the Report of the Comptroller and Auditor General of India for the year ended 31st March, 2011 (State Finances)The Committee also orally examined the Additional Chief Secretary to Government, Haryana, Food and Supplies Department in respect of Paragraph No. 3.3.6 of the Report of the Comptroller and Auditor General of India for the year ended 31st March, 2011 (Civil).
21.	18-08-2015	8	The Committee orally examined the Additional Chief Secretary to Government, Haryana, Agriculture Department in respect of paragraph no. 3.2.5 of the Report of the Comptroller and Auditor General of India for the year ended 31st March, 2011 (Civil).On the written request received from the Additional Chief Secretary to Government, Haryana, Home Department , the Committee postponed the oral

1	2	3	4
			examination of the Department The Committee orally examined the Principal Secretary to Government, Haryana, Labour and Employment Department in respect of paragraph no. 3.3.7 of the Report of the Comptroller and Auditor General of India for the year ended 31st March, 2011 (Civil).
22.	25-08-2015	6	The Committee orally examined the Principal Secretary to Government, Haryana, Animal Husbandry Department respect of various Paragraphs of the Report of the Comptroller and Auditor General of India for the year ended 31st March, 2011 (Civil) and Paragraph Nos. 3.1 and 3.5 of the Report of the Comptroller and Auditor General of India for the year ended 31st March, 2011 (State Finances).
23.	15-09-2015	6	On the written request received from the Additional Chief Secretary to Government, Haryana, Higher Education Department , the Committee postponed the oral examination of the Department. The Committee scrutinized the replies received from the Higher Education Department in respect of the Paragraph No. 2.1 of the Report of the Comptroller and Auditor General of India for the year ended 31st March, 2011 (Civil).
24.	18-09-2015	7	The Committee scrutinized the replies received from the Higher Education Department in respect of the Paragraph No. 2.1 of the Report of the Comptroller and Auditor General of India for the year ended 31st March, 2011 (Civil).
25.	22-09-2015	6	The Committee orally examined the Additional Chief Secretary to Government, Haryana, Higher Education Department in respect of the Paragraph No. 2.1 of the Report of the Comptroller and Auditor General of India for the year ended 31st March, 2011 (Civil).
26.	24-09-2015	5	The Committee postponed the spot study visit/ inspection at Kurukshetra University, Kurukshetra.
27.	29-09-2015	6	The Committee orally examined the Additional Chief Secretary to Government, Haryana, Higher Education Department in respect of the agenda left over from the meeting of the Committee held on 22nd September, 2015.
28.	06-10-2015	5	The Committee orally examined the Additional Chief Secretary to Government, Haryana, Higher Education

1	2	3	4
			Department in respect of the agenda left over from the meeting of the Committee held on 29th September, 2015.
29.	12-10-2015	4	<p>The Committee orally examined the Additional Chief Secretary to Government, Haryana, Home Department in respect of paragraph No. 3.2.6 of the Report of the Comptroller and Auditor General of India for the year ended 31st March, 2011 (Civil) and paragraph No. 3.5 of the Report of the Comptroller and Auditor General of India for the year ended 31st March, 2011 (State Finances).</p> <p>On the written request received from the Additional Chief Secretary to Government, Haryana, Town and Country Planning Department, the Committee postponed the oral examination of the Department.</p>
30.	16-10-2015	6	<p>The Committee scrutinized the replies received from the Animal Husbandry Department in respect of the various Paragraphs of the Report of the Comptroller and Auditor General of India for the year ended 31st March, 2011 (Civil).</p>
31.	20-10-2015	5	<p>Due to unavoidable circumstances, the Committee decided to postpone the oral examination of the departmental representatives of Animal Husbandry Department.</p> <p>The Committee scrutinized the replies received from the Animal Husbandry Department in respect of the various paragraphs of the Report of the Comptroller and Auditor General of India for the year ended 31st March, 2011(Civil).</p>
32.	26-10-2015	4	<p>On the written request received from the Principal Secretary to Government, Haryana, Animal Husbandry Department, the Committee postponed the oral examination of the concerned Department. The Committee scrutinized the replies received from the Town and Country Planning Department in respect of various paragraphs of the Report of the Comptroller and Auditor General of India for the year ended 31st March, 2011 (Civil).</p>
33.	03-11-2015	6	<p>The Committee discussed with the Additional Chief Secretary to Government, Haryana Town and Country Planning Department with regard to action taken on the observations/recommendations made by the Committee and also information sought by the Committee during the oral examinations of the</p>

1	2	3	4
			Department held on 03.06.2015, 16.06.2015, 23.06.2015 and 21.07.2015.
34.	06-11-2015	5	The Committee scrutinized the replies received from Commissioner, Hisar Division in respect of various paragraphs of the Report of the Comptroller and Auditor General of India for the year ended 31st March, 2011(Civil).
35.	18-11-2015	3	The Committee orally examined the Additional Chief Secretary to Government, Haryana, Animal Husbandry & Dairying Department in respect of various Paragraph of the Report of the Comptroller and Auditor General of India for the year ended 31st March, 2011 (Civil) and Paragraph No. 3.1 & 3.5 of the Report of the Comptroller and Auditor General of India for the year ended 31st March, 2011 (State Finances).
36.	24-11-2015	4	On the written request received from the Additional Chief Secretary to Government, Haryana, Animal Husbandry & Dairying Department . The Committee postponed the oral examination of the Department.
37.	27-11-2015	2	No business was transacted due to want of quorum.
38.	08-12-2015	5	The Committee orally examined the Chief Secretary to Government, Haryana In respect of the implementation of observations/ recommendations made by the Committee in its various meetings. The Committee orally examination of the Additional Chief Secretary to Government, Haryana, Animal Husbandry & Dairying Department in respect of agenda left over from the meeting of the Committee held on 18th November, 2015.
39.	12-12-2015	5	The Committee orally examined the Departmental representatives of Public Health Engineering Department In P.W.D. Rest House, Jind after visiting village Jajwan, District Jind on spot study/inspection of Water Supply Scheme in the village.
40.	15-12-2015	5	The Committee orally examined the Printing and Stationery Department, Haryana in regard to the implementation of observations/recommendations made by the Committee in its various Reports.
41.	23-12-2015	5	The Committee scrutinized the replies received from the Excise and Taxation Department, Haryana in respect of the various paragraphs of the Report of the

1	2	3	4
			Comptroller and Auditor General of India for the year ended 31st March, 2011 (Revenue Receipts).
42.	29-12-2015	5	The Committee scrutinized the latest replies received from the Excise and Taxation Department, Haryana in respect of the various paragraphs of the report of the Comptroller and Auditor General of India for the year ended 31st March, 2011 (Revenue Receipts).
43.	30-12-2015	4	The Committee scrutinized the latest replies received from the Excise and Taxation Department, Haryana in respect of the various paragraphs of the report of the Comptroller and Auditor General of India for the year ended 31st March, 2011 (Revenue Receipts).
44.	05.01.2016	5	The Committee scrutinized the replies received from the Excise and Taxation Department, Haryana in respect of the various paragraphs of the Report of the Comptroller and Auditor General of India for the year ended 31st March, 2011 (Revenue Receipts).
45.	06.01.2016	5	The Committee scrutinized the replies received from the Excise and Taxation Department, Haryana in respect of the various paragraphs of the Report of the Comptroller and Auditor General of India for the year ended 31st March, 2011 (Revenue Receipts).
46.	12.01.2016	6	The Committee orally examined the Commissioner Hisar, Division in respect of paragraph no. 2.3 of the Report of the Comptroller and Auditor General of India for the year ended 31st March, 2011 (Civil).
47.	13.01.2016	5	Resumption of oral examination of the Commissioner, Hisar Division in respect of the agenda left over from the meeting of the Committee held on 12th January, 2016.
48.	19.01.2016	5	The Committee orally examined the Additional Chief Secretary to Government, Haryana, Transport Department in respect of Paragraphs Nos. 5.2 & 5.4 of the Report of the Comptroller and Auditor General of India for the year ended 31st March, 2011 (Revenue Receipts).
49.	20.01.2016	4	The Committee orally examined the Additional Chief Secretary to Government, Haryana, Revenue Department in respect of various Paragraphs of the Report of the Comptroller and Auditor General of India for the year ended 31st March, 2011 (Revenue Receipts).

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50.	27.01.2016	6	The Committee orally examined the Additional Chief Secretary to Government, Haryana, Power Department in respect of Paragraphs Nos. 1.2.1 and 6.1 of the Report of the Comptroller and Auditor General of India for the year ended 31st March, 2011 (Revenue Receipts). The Committee orally examined the Additional Chief Secretary to Government, Haryana, Mines and Geology Department in respect of Paragraphs Nos. 6.1 and 6.2 of the Report of the Comptroller and Auditor General of India for the year ended 31st March, 2011 (Revenue Receipts).
51.	28.01.2016	6	The Committee orally examined the Principal Secretary to Government, Haryana, Co-operation Department regarding Paragraph No. 6.1 of the Report of the Comptroller and Auditor General of India for the year ended 31st March, 2011 (Revenue Receipts).
52.	02.02.2016	6	The Committee orally examined the Additional Chief Secretary to Government, Haryana, Public Health Engineering Department regarding failure of water supply scheme in Villages Jajwan and Dhanda Kheri in District Jind. The Committee orally examined the Additional Chief Secretary to Government, Haryana, Excise and Taxation Department in respect of various Paragraphs of the Report of the Comptroller and Auditor General of India for the year ended 31st March, 2011 (Revenue Receipts).
53.	03.02.2016	5	The Committee scrutinized the replies received from the Various Departments in respect of the implementation of the observations/recommendations made by the Committee in its various Reports.
54.	04.02.2016	5	The Committee held its meeting with the sister Committee of Maharashtra Legislative Assembly in Mumbai.
55.	06.02.2016	4	The Committee scrutinized the replies received from the Home Department in respect of the implementation of the observation/ recommendations made by the committee in its various Reports.
56.	08.02.2016	4	The Committee held its meeting with the Sister Committee of Goa Legislative Assembly in Panji.
57.	16.02.2016	4	The Committee orally examined the Additional Chief Secretary to Government, Haryana, Excise and Taxation Department in respect of the agenda left over from the meeting held on 02.02.2016.

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58.	17.02.2016	2	No business was transacted due to want of quorum.
59.	24.02.2016	4	The Committee orally examined the Additional Chief Secretary to Government, Haryana, Excise and Taxation Department in respect of the agenda left over from the meeting held on 16.02.2016.
60.	01.03.2016	4	The Committee orally examined the Additional Chief Secretary to Government, Haryana, Town and Country Planning Department in respect of Paragraph No. 6.1.1 of the Report of the Comptroller and Auditor General of India for the year ended 31st March, 2011 (Revenue Receipts). On the written request received from the Principal Secretary to Government, Haryana, Industries Department , the Committee postponed the oral examination of the concerned Department and scrutinize the replies received from the Industries Department.
61.	10.03.2016	5	The Committee drafted and finalized its 72nd Report of the Controller and Auditor General of India for the years ended 31st March, 2010 (civil) and 31st March, 2011 (Civil & Revenue Receipts).

The Committee held its own meeting outside Chandigarh as detailed below:-

Sr.No.	Date of meetings	Place of meetings
1.	13-07-2015	Haryana Bhawan, New Delhi
2.	14-07-2015	Sri Nagar, Jammu & Kashmir
3.	15-07-2015	Sonmarg, Jammu & Kashmir
4.	16-07-2015	Gulmarg, Jammu & Kashmir
5.	17-07-2015	Pahalgam, Jammu & Kashmir
6.	08-08-2015	Haryana Bhawan, New Delhi
7.	18-09-2015	Haryana Bhawan, New Delhi
8.	24-09-2015	Kurukshetra University, Kurukshetra (Haryana)
9.	16-10-2015	Haryana Bhawan, New Delhi
10.	06-11-2015	Haryana Bhawan, New Delhi
11.	27-11-2015	Haryana Bhawan, New Delhi
12.	12-12-2015	P. W.D. Rest House, Jind

1	2	3
13.	03-02-2016	Haryana Bhawan, New Delhi
14.	04-02-2016	Mumbai, Maharashtra
15.	06-02-2016	Goa
16.	08.02.2016	Panji, Goa

REPORT PRESENTED

The Committee presented its 72nd Report on the Reports of Comptroller and Auditor General of India for the years ended 31st March, 2010 (Civil) and 31st March, 2011 (Civil & Revenue Receipts).

Proceedings

A record of proceedings of the meetings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

COMMITTEE ON PUBLIC UNDERTAKINGS

(2015-2016)

The Committee on Public Undertakings for the year 2015-16 was nominated by the Hon'ble Speaker in pursuance of the motion moved and passed by the Haryana Vidhan Sabha in its sitting held on 18th March, 2015 authorizing him to nominate the Members of the Committee on Public Undertakings for the year 2015-16. Thereafter the Committee was nominated by the Hon,ble Speaker on 28th April, 2015 *vide* Notification No.I-CPU/2015-16/23, dated 29th April, 2015.

The Committee held 56 meetings during the period under review. The names of Members and number of meetings attended by each of them are shown in the following table:

No.	Name of the Members	Number of meetings attended
*1.	Shri Krishan Lal Panwar, Chairperson	16
**1.	Shri Harvinder Kalyan, Chairperson	29
2.	Shri Udai Bhan, M.L.A.	53
3.	Shri Hari Chand Midha, M.L.A.	55
4.	Shri Parminder Singh Dhull, M.L.A.	48
5.	Smt. Prem Lata, M.L.A.	43
6.	Shri Mahipal Dhanda, M.L.A.	32
7.	Shri Aseem Goel, M.L.A.	22
8.	Shri Naresh Kaushik, M.L.A.	45
9.	Shri Lalit Nagar, M.L.A	49

* Shri Krishan Lal Panwar, M.L.A. resigned from the Chairmanship of the Committee on being appointed as Cabinet Minister on 23rd July, 2015 *vide* Notification No. I-CPU/2015-2016/49 dated 24th July, 2015.

** Shri Harvinder Kalyan, M.L.A. was nominated as Chairperson of the Committee *vide* Notification No. I-CPU/2015-2016/57 dated 28th July, 2015 for the remaining period of the year 2015-2016.

The Committee examined the Reports of the Comptroller and Auditor General of India for the years 2008-2009 and 2010-2011 (Commercial) and 2011-2012 (Social, General and Economic Sectors).

Meetings held and Business transacted.

The details showing dates of meetings held, the number of members present and the business transacted at each meeting are given in the following table:-

Sr. No.	Date of Meetings	Members present	Business transacted
1	2	3	4
1.	04.05.2015	8	Joint Secretary, Haryana Vidhan Sabha Welcomed the Chairperson and Members of the Committee and discussed the scope and functions of the committee.
2.	12-05-2015	9	The Committee postponed the oral examination on the request of the Principal Secretary to the Government Haryana, Tourism Department.
3.	19-05-2015 (Pinjore)	8	Oral examination of the Tourism Department with regard to Para Nos. 2.2.21 to 2.1.25 (Review) of the Report of C&AG of India for the year of 2008-2009 (Commercial) relating to the Haryana Tourism Corporation.
4.	27-05-2015	8	The Committee scrutinized the replies received from the Government in respect of the implementation of recommendations/observations made by the Committee in regard to Para No.s 2.1.10 and 2.1.11 of the 54th Report of the Committee relating to the Haryana Scheduled Castes Finance & Development Corporation.
5.	30-05-2015 (New Delhi)	8	The Committee scrutinized the replies received from the DGM(F&A), Hafed, Panchkula with regard to the implementation of recommendations /observations as contained in Para No. 7.29 of the 22nd Report of the Committee relating to the Haryana State Cooperative Supply and Marketing Federation Limited.
6.	03-06-2015	7	Oral examination of the Power Department with regard to Para Nos. 4.1 to 4.4 of the Report of the C & AG of India for the year 2011- 2012 (Social, General and Economic Sectors) relating to the Uttar Haryana Bijli Vitran Nigam Limited.
7.	09-06-2015	9	The Committee postponed the oral examination by acceding to the request by the Additional Chief Secretary to the Government Haryana, Power & Renewable Energy Department.

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8.	16-06-2015	8	Oral examination of the PW (B&R) Department with regard to Para No.s 4.8 to 4.10 of the Report of the C & AG of India for the year 2011- 2012 (Social, General and Economic Sectors) relating to the Haryana State Roads & Bridges Development Corporation Limited.
9.	19-06-2015 (New Delhi)	6	The Committee scrutinized the replies received from the Government with regard to the implementation of recommendations/observations as contained in Para No. 7.24.01 of the 22nd Report of the Committee relating to the Haryana Financial Corporation Limited.
10.	23-06-2015	7	The Committee postponed the oral examination by acceding to the request by the Principal Secretary to the Government Haryana, Industry & Commerce Department.
11.	27-06-2015 (New Delhi)	5	The Committee scrutinized the replies received from the Government with regard to the implementation of recommendations/observations as contained in Para No.3 of the 30th Report of the Committee relating to the Haryana Warehousing Corporation.
12.	29-06-2015	7	Oral examination of the Power Department with regard to Para No.s 3.1, 4.5 and 4.6 of the Report of the C & AG of India for the year 2011-2012 (Social, General and Economic Sectors) relating to the Dakshin Haryana Bijli Vitran Nigam Limited.
13.	04-07-2015 (New Delhi)	6	The Committee scrutinized the replies received from Government in regard to the implementation of the recommendations/Observations made by the Committee in regard to Para No. 2.14.4 of the 33rd Report of the Committee relating to the Haryana Land Reclamation Development Corporation.
14.	07-07-2015	9	Oral examination of the Industries Department with regard to Para No.s 2.2.1 to 2.2.16 (Review) of the Report of the C & AG of India for the year 2011-2012 (Social, General and Economic Sectors) relating to the Haryana State Industries and Infrastructure Development Corporation limited.
15.	14-07-2015	9	The Committee scrutinized the replies received from the Welfare of Scheduled Castes and Backward Classes Department, Haryana, Chandigarh regarding implementation of recommendations/Observations with regard to various Paragraphs contained in the

1	2	3	4
			54th Report of the Committee in respect of Haryana Scheduled Castes Finance and Development Corporation.
16.	21.07-2015	8	Oral examination of the Power Department with regard to Para No.s 2.1.1 to 2.1.23 (Review) of the Report of the C & AG of India for the year 2011-2012 (Social, General and Economic Sectors) relating to the Power Department.
17.	25.-07-2015 (New Delhi)	6	The Committee scrutinized the replies received from the Government with regard to the implementation of recommendations/observations as contained in Para No. 2A.13(iii) of the 38th Report of the Committee relating to the Haryana Agro Industries Corporation Limited.
18.	28.07.2015	7	The Committee postponed the oral examination due to death of former President of India Dr. A.P.J. Abudul Kalam and passed the Condolence resolution on his sad demise.
19	04.08.2015	9	The Committee orally examined the representatives of the Tourism Department, with regard to Para Nos. 2.2.26 to 2.2.30 (Review) of the Report of the C&AG of India for the year 2008-2009 (Commercial) relating to the Haryana Tourism Dev. Corporation Limited.
20.	11.08-2015	6	The Chairperson of the Committee decided to postpone the oral examination of Agriculture Department due to unavoidable circumstances & decided to orally examine the Department on 19-08-2015.
21.	18-08-2015	4	The Committee postponed the oral examination of the Industries Department by acceding to the request by the Company Secretary, Haryana Financial Corporation.
22.	19-08-2015	5	Oral examination of the Agriculture Department with regard to the implementation of recommendations/ observations of the Committee contained in the 48th , 49th , 52nd, 53rd and 60th Reports relating to Haryana Seeds Development Corporation and 33rd, 49th and 53rd Reports of the Committee relating to the Haryana Land Reclamation and Development Corporation.
23.	25-08-2015	7	Oral examination of the Tourism Department with regard to Para No.s 2.2.31 to 2.1.38 (Review) of the

1	2	3	4
			Report of C&AG of India for the year of 2008-2009 (Commercial) relating to the Haryana Tourism Dev. Corporation Ltd.
24.	28-08-2015 (New Delhi)	5	The Committee scrutinized the replies received from the Government with regard to the implementation of recommendations/observations as contained in the 48th Report of the Committee relating to Uttar Haryana Bijli Vitran Nigam.
25.	10-09-2015 (New Delhi)	7	The Committee scrutinized the replies received from the Government with regard to the implementation of recommendations/observations as contained in the 50th Report of the Committee relating to Haryana State Industries and Infrastructure Development Corporation.
26.	15-09-2015	8	The Committee scrutinized the replies received from the Government with regard to the implementation of recommendations/observations as contained in the 58th Report of the Committee relating to Haryana Forest Development Corporation (HFDC).
27	22-09-2015	8	Oral examination of the Power Department with regard to Para No.s 2.1.24 to 2.1.36 (Review) of the Report of the C & AG of India for the year 2011-2012 (Social, General and Economic Sectors) relating to the Haryana Vidyut Prasaran Nigam Limited (HVPNL).
28.	29-09-2015	8	The Committee postponed the oral examination of the Industries Department by acceding to the request by the Principal Secretary, to Government, Haryana.
29.	06-10-2015	5	(i) In the absence of the Chairperson (Shri Harvinder Kalyan), Shri Udai Bhan, a Member of the Committee was chosen as acting Chairperson to preside over the meeting of the Committee. (ii) Oral examination of the Power Department with regard to Para No.s 2.1.37 to 2.1.54 (Review) of the Report of the C & AG of India for the year 2011-2012 (Social, General and Economic Sectors) relating to Haryana Vidyut Prasaran Nigam Limited.
30.	14-10-2015	4	The Committee postponed the oral examination by acceding to the request by the Additional Chief Secretary to the Government Haryana, Agriculture Department.

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31.	20-10-2015	5	The Committee postponed the oral examination by acceding to the request of the Principal Secretary to the Government Haryana, Tourism Department. The Committee scrutinized the material received from Tourism Department.
32.	23-10-2015 (New Delhi)	7	The Committee scrutinized the replies received from the Government with regard to the implementation of recommendations/observations as contained in the 33rd Report of the Committee relating to Haryana Power Generation Corporation Limited.
33.	29-10-2015	8	The Committee scrutinized the replies received from the Government with regard to the implementation of recommendations/observations as contained in the 33rd Report of the Committee relating to Haryana Power Generation Corporation Limited.
34.	03-11-2015	9	Oral examination of the Tourism Department with regard to Para No.s 3.6 of the Report of C&AG of India for the year of 2010-2011 (Commercial) and Para No. 4.7 of the Report of C&AG of India for the year of 2011-2012 (Social, General and Economic Sectors) relating to the Haryana Tourism Development Corporation Ltd.
35.	06-11-2015 (New Delhi)	9	The Committee scrutinized the replies received from the Government with regard to the implementation of recommendations/observations as contained in Para No. 19 (3.5.2) of the 43rd Report of the Committee relating to Harvana Power Generation Corporation Limited.
36.	18-11-2015	6	Due to sudden death of Shri Ran Singh, Former Minister, Haryana the Committee postponed the oral examination of the Principal Secretary to Government, Haryana, Forest Deptment.
37.	23-11-2015	5	(i) In the absence of the Chairperson (Shri Harvinder Kalyan), Shri Hari Chand Midha, a Member of the Committee was chosen as acting Chairperson to preside over the meeting of the Committee. (ii) The Committee scrutinized the replies received from the Government with regard to the implementation of recommendations/ observations as contained in Para No.7 (3.14) of the 60th Report of the Committee relating to Haryana State Warehousing Corporation Limited.

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38.	08-12-2015	9	Oral examination of the Forest Department with regard to Para No.s 3.9 of the Report of C&AG of India for the year of 2010-2011 (Commercial) and with regard to the implementation of recommendations/ observations of the Committee relating to Para No. 2.2.17(3) of 58th Report of the Committee relating to the Haryana Forest Development Corporation.
39.	15-12-2015	8	The Committee scrutinized the replies received from the Industries Department, Haryana in respect to Para Nos. 2.2.17 to 2.2.30 (Review) of the Report of the C & AG of India for the year 2011-2012 (Social, General and Economic Sectors) relating to HSIIDC.
40.	18-12-2015 (New Delhi)	9	The Committee scrutinized the replies received from the Government with regard to the implementation of recommendations/observations as contained in the 54th Report of the Committee relating to Haryana Power Generation Corporation Limited.
41.	22-12-2015	8	(i) The Committee postponed the oral examination by acceding to the request by the Private Secretary to Principal Secretary to the Government Haryana, Industries & Commerce Department. (ii) The Committee scrutinized the replies received from the Government in respect of the implementation of recommendations/ observations as contained in the 22nd Report of the Committee relating to Haryana Financial Corporation.
42.	29-12-2015	7	(i) In the absence of the Chairperson (Shri Harvinder Kalyan), Shri Udai Bhan, a Member of the Committee was chosen as acting Chairperson to preside over the meeting of the Committee. (ii) The Committee scrutinized the replies received from the Agriculture Department regarding the implementation of recommendations/ observations as contained in Para No.s 8 to 16 of the 59th Report of the Committee relating to Haryana Agro Industries Corporation.
43.	06-01-2016	5	Oral examination of the Industries Department with regard to Para No.s 2.2.17 to 2.2.30 (Review) of the Report of the C & AG of India for the year 2011-2012 (Social, General and Economic Sectors) relating to

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			the Haryana State Industries and Infrastructure Development Corporation.
44.	09-01-2016 (New Delhi)	8	The Chairperson confirmed the proceedings of the Meetings of the Committee.
45.	12-01-2016	6	Oral examination of the Agriculture Department with regard to Para No 4.11 of the Report of C&AG of India for the year 2011-2012 (Social, General and Economic Sectors) relating to Haryana Agro Industries Corporation Limited and with regard to Para No.3.6 of the Report of CAG of India for the year 2012-2013 (Economic & Social Sectors) relating to the Haryana Land Reclamation Development Corporation.
46.	18-01-2016	7	<p>(i) In the absence of the Chairperson (Shri Harvinder Kalyan), Shri Udai Bhan, a Member of the Committee was chosen as acting Chairperson to preside over the meeting of the Committee.</p> <p>(ii) Oral examination of the Power Department with regard to Para No.s 3.1 and 3.2 of the Report of C&AG of India for the year ended 2011 (Commercial) relating to Haryana Power Generation Corporation Limited and Uttar Haryana Bijli Vitran Nigam Limited and with regard to the implementation of recommendations/observations as contained in the 33rd Report, 41st Report, 43rd Report, 44th Report, 48th Report, 49th Report, 51st Report, 53rd Report, 54th Report, 55th Report, 56th Report, 59th Report and 60th Report of the Committee relating to Haryana Power Generation Corporation Limited.</p>
47.	22-01-2016	7	The Committee thoroughly examined the matter in view of the letter No. 235, dated 16.09.2015 received from the Principal Accountant General (Auditor) and decided to drop the Para No. 4.3 titled 'Loss due to improper persuasion of the arbitration case Rs.36.75 Lakh' of Audit Report on PSUs for the year 2011-2012.
48.	27-01-2016	5	Oral examination of the Industries Department with regard to Para No. 3.2 of the Report of the C & AG of India for the year 2011-2012 (Social, General and Economic Sectors) relating to the Haryana Financial Corporation.

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49.	02-02-2016	8	The Committee scrutinized the replies received from Haryana Financial Corporation regarding the implementation of recommendations/observations of the Committee contained in its various reports.
50.	10-02-2016	5	Oral examination of the Departmental Representatives of Haryana Urban Estates and Housing regarding Accounts in Arrears with regard to Gurgoan Technology Park Limited.
51.	16-02-2016	7	The Committee scrutinized the replies received from the Government with regard to the implementation of recommendations/observations as contained in different Paragraphs of the various Reports of the committee relating to the Haryana State Industries and Infrastructure Development Corporation limited.
52.	19-02-2016 (New Delhi)	6	<p>(i) In the absence of the Chairperson (Shri Harvinder Kalyan), Shri Udai Bhan, a Member of the Committee was chosen as acting Chairperson to preside over the meeting of the Committee.</p> <p>(ii) The Committee scrutinized the replies received from the overnment with regard to implementation of recommendations/ observations of the Committee contained in its various reports of the Committee relating to Uttar Haryana Bijli Vitran Nigam Limited:</p>
53.	23-02-2016	6	<p>(i) In the absence of the Chairperson (Shri Harvinder Kalyan), Shri Udai Bhan, a Member of the Committee was chosen as acting Chairperson to preside over the meeting of the Committee.</p> <p>(ii) The Committee scrutinized the replies received from the Government with regard to the implementation of recommendations/ observations as contained in Paragraphs 8 to 16 of the 59th Report of the Committee relating to the Haryana Agro Industries Corporation.</p>
54.	01-03-2016	8	The Chairperson confirmed the proceedings of the Meetings of the Committee.

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54.	01-03-2016	8	The Chairperson confirmed the proceedings of the Meetings of the Committee.
55.	09-03-2016	5	(i) In the absence of the Chairperson (Shri Harvinder Kalyan), Shri Udai Bhan, a Member of the Committee was chosen as acting Chairperson to preside over the meeting of the Committee. (ii) The Committee partly drafted the 62nd Report of the Committee.
56.	11-03-2016 (New Delhi)	7	The Committee Drafted and Finalized the 62nd Report of the Committee for the year 2015-2016.

Report Presented

62nd Report of the Committee on the Report of the C & AG of India for the years 2008-2009 (Commercial) and 2010-2011 (Commercial) and 2011-2012 (Social, General and Economic Sectors) was presented to the House on 30th March, 2016.

Proceedings

A record of the proceedings of the meetings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

REVIEW FOR THE 2015-16
COMMITTEE ON ESTIMATES

Committee on Estimates for the year 2015-2016 consisting of nine members was nominated by the Hon'ble Speaker, on having been authorized by a motion moved and passed by the Haryana Vidhan Sabha in its sitting held on 18th March, 2015 and notified *vide* Haryana Vidhan Sabha Secretariat Notification No.1-EC/2015-2016/27, dated 29th April, 2015.

2. Smt. Santosh Yadav, MLA was appointed as Chairperson.
3. Shri Mool Chand Sharma was nominated as a Chairperson on 8th September, 2015 for the remaining period of the year 2015-16.
4. The Committee fixed held 70 meetings, during the period under review.
5. The names of Members and number of meetings attended by each of them are shown in the following table:-

Sr.No.	Name of the Members	Number of meeting attended
***1.	Smt. Santosh Yadav, MLA	Chairperson
****2.	Shri Mool Chand Sharma, MLA	Member
3.	Shri Jagbir Singh Malik, MLA	Member
*4.	Shri Ghanshyam Saraf, MLA	Member
5.	Shri Sri Krishan Hooda, MLA	Member
6.	Shri Tejpal Tanwar, MLA	Member
7.	Shri Ghanshyam Dass, MLA	Member
8.	Shri Kehar Singh, MLA	Member
9.	Shri Anoop Dhanak, MLA	Member
10.	Shri Jasbir Deswal, MLA	Member
**11.	Shri Bhagwan Dass Kabir Panthi, MLA	Member

* Registration from the membership of the Committee was accepted by the Hon'ble Speaker w.e.f. 23rd July, 2015 (A.N.) on being appointed as Minister of State.

** Nominated as a member of the Committee by the Hon'ble Speaker w.e.f. 4th August, 2015 for the remaining period of 2015-16 in place of Shri Ghanshyam Saraf, MLA.

*** Resignation from the Chairmanship of the Committee was accepted by the Hon'ble Speaker w.e.f. 4th September, 2015 on being elected as Deputy Speaker.

**** Nominated as a Chairperson of the Committee by the Hon'ble Speaker w.e.f. 8th September, 2015 for the remaining period of 2015-16 in place of Smt. Santosh Yadav, Chairperson on being elected as Deputy Speaker.

Meetings held and Business transacted

The details showing dates and meetings held, the number of members present and the business transacted at each meeting, are given in the following table:-

Sr. No.	Date of Meetings	Number of Members present	Business transacted
1	2	3	4
1.	05-05-2015	9	(i) The Deputy Secretary, Haryana Vidhan Sabha welcomed the Members of the Committee and explained the scope and functions of the Committee. (ii) The Committee selected the departments to examine their Budget Estimates for the year 2015-16.
2.	12-05-2015	7	(i) Consideration of papers placed before the Committee. (ii) The Committee orally examined the Principal Secretary to Government, Haryana Public Health Engineering Department, in respect of the implementation of recommendations/ observations made by the Committee in its 40th Report.
3.	19-05-2015	7	(i) Consideration of papers placed before the Committee. (ii) The Committee orally examined the Principal Secretary to Government, Haryana Irrigation Department, in respect of the implementation of recommendations/observations made by the Committee in its 38th and 41st Reports.
4.	22-05-2015	7	The Committee scrutinized the replies received from the Environment Department in respect of implementation of recommendations/ observations made by the Committee in its 35th Report.
5.	25-05-2015	6	The Committee scrutinized the replies received from the Environment Department in respect of implementation of recommendations/ observations made by the Committee in its 35th Report.
6.	29-05-2015	7	The Committee scrutinized the replies received from the Excise & Taxation Department in respect of implementation of recommendations / observations made by the Committee in its 33rd Report.

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7.	03-06-2015	8	<p>(i) Consideration of papers placed before the Committee.</p> <p>(ii) The Committee orally examined the Additional Chief Secretary to Government, Haryana Mines & Geology Department, in respect of the implementation of recommendations/ observations made by the Committee in its 31st Report.</p>
8.	09-06-2015	7	The Committee scrutinized the replies received from the Excise & Taxation Department in respect of implementation of recommendations/observations made by the Committee in its 39th Report.
9.	12-06-2015	7	The Committee scrutinized the replies received from the Rural Development Department in respect of implementation of recommendations/observations made by the Committee in its 37th Report.
10.	16-06-2015	9	<p>(i) Consideration of papers placed before the Committee.</p> <p>(ii) The Committee orally examined the Additional Chief Secretary to Government, Haryana Rural Development Department, in respect of the implementation of recommendations/ observations made by the Committee in its 37th Report.</p>
11.	23-06-2015	9	<p>(i) The Committee scrutinized the replies received from the Health Department in respect of the implementation of recommendation/ observations made by the Committee in its 29th and 41st Reports.</p> <p>(ii) The Committee decided to undertake the study tour to the State of Jammu & Kashmir from 8th to 13th July, 2015.</p>
12.	29-06-2015	9	<p>(i) Consideration of papers placed before the Committee.</p> <p>(ii) The Committee orally examined the Additional Chief Secretary to Government, Haryana Industries & Commerce Department, in respect of the implementation of recommendations/ observations made by the Committee in its 37th Report.</p> <p>(iii) The Committee decided to revise the Study tour programme to the State of Jammu & Kashmir.</p>

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13.	07-07-2015	9	The Committee informally discussed about the ongoing study tour programme to the State of Jammu & Kashmir from 8th to 13th July, 2015 and consider some points of discussion to be discussed with the Sister Committee of Jammu & Kashmir Legislative Assembly.
14.	09-07-2015	6	The Committee discussed the matters of common interests with the Speaker of Jammu & Kashmir Legislative Assembly, Srinagar.
15.	10-07-2015	6	(i) The Committee scrutinized the replies received from the Welfare of Scheduled Castes, Scheduled Tribes and Backward Classes Department in respect of implementation of recommendations/ observations made by the Committee in its 38th Report. (ii) The Committee slightly changed in its study tour programme.
16.	12-07-2015	6	The Committee resumed the scrutiny of the replies received from the Welfare of Scheduled Castes, Scheduled Tribes and Backward Classes Department in respect of implementation of recommendations/ observations made by the Committee in its 38th Report.
17.	13-07-2015	6	The Committee scrutinized the replies received from the Tourism Department in respect of implementation of recommendations/ observations made by the Committee in its 38th Report.
18.	14-07-2015	7	The Committee resumed the scrutiny of the replies received from the Tourism Department in respect of implementation of recommendations/ observations made by the Committee in its 38th Report.
19.	21-07-2015	8	(i) Consideration of papers placed before the Committee. (ii) The Committee framed the questionnaire on the budget material relating to Agriculture Department for the year 2015- 2016.
20.	29-07-2015	8	The condolence resolution was passed by the Committee regarding the sad demise of Former President of India Dr. A.P.J. Abdul Kalam.
21.	04-08-2015	8	(i) The Committee expresses its heartiest congratulations to Shri Ghanshyam Saraf, who

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			was a member of this Committee, on his elevation to the State Minister.
			(ii) The Committee scrutinized the replies received from the Tourism Department in respect of implementation of recommendations/ observations made by the Committee in its 32nd and 38th Reports.
22.	12-08-2015	7	<p>(i) Consideration of papers placed before the Committee</p> <p>(ii) The Committee orally examined the Additional Chief Secretary to Government, Haryana Tourism Department, In respect of the implementation of recommendations/observations made by the Committee in its 32nd and 38th Reports.</p> <p>(iii) Confirmation of proceedings.</p>
23.	18-08-2015	6	<p>(i) In the absence of the Chairperson (Smt. Santosh Yadav), Shri Ghanshyam Dass, a Member of the Committee was chosen to preside over the meeting.</p> <p>(ii) The Committee scrutinized the replies received from the Development & Panchayats Department in respect of implementation of recommendations /observations made by the Committee in its 36th Report.</p>
24.	21-08-2015	8	The Committee resumed the scrutiny of the replies received from the Development & Panchayats Department in respect of implementation of recommendations/observations made by the Committee in its 36th Report.
25.	24-08-2015	6	<p>(i) Consideration of Papers placed before the Committee.</p> <p>(ii) The Committee scrutinized the replies received from the Development & Panchayats Department in respect of implementation of recommendations /observations made by the Committee in its 36th Report.</p>
26.	27-08-2015	7	The Committee resumed the scrutiny of the replies received from the Development & Panchayats Department in respect of implementation of recommendations/observations made by the Committee in its 36th Report.

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27.	01-09-2015	7	<p>(i) The Committee orally examined the representatives of the Finance Department and Departments concerned regarding the consideration of the Supplementary Estimates for the year 2015-2016 (First Instalment).</p> <p>(ii) Confirmation of proceedings.</p>
28.	10-09-2015	7	<p>(i) The Committee expresses its heartiest congratulations to Smt. Santosh Yadav, who was the Chairperson of this Committee, on her elevation as Deputy Speaker of the Haryana Legislative Assembly.</p> <p>(ii) The Committee scrutinized the replies received from the Welfare of Scheduled Castes, Scheduled Tribes and Backward Classes Department in respect of implementation of recommendations/ observations made by the Committee in its 38th Report.</p>
29.	15-09-2015	6	<p>The Committee scrutinized the replies received from the Welfare of Scheduled Castes, Scheduled Tribes and Backward Classes Department in respect of implementation of recommendations/ observations made by the Committee in its 38th Report.</p>
30.	18-09-2015	6	<p>The Committee resumed the scrutiny of the replies received from the Welfare of Scheduled Castes, Scheduled Tribes and Backward Classes Department in respect of implementation of recommendations/ observations made by the Committee in its 38th Report.</p>
31.	21-09-2015	5	<p>(i) In the absence of the Chairperson (Shri Mool Chand Sharma), Shri Ghanshyam Dass, a Member of the Committee was chosen to preside over the meeting.</p> <p>(ii) The Committee scrutinized the replies received from the Tourism Department in respect of implementation of recommendations/ observations made by the Committee in its 38th Report.</p>
32.	28-09-2015	7	<p>(i) Consideration of papers placed before the Committee.</p> <p>(ii) The Committee orally examined the Additional Chief Secretary to Government, Haryana Health</p>

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			Department, regarding non-supply of Material on the Budget Estimates for the year 2015-16.
33.	05-10-2015	6	<p>(i) Consideration of papers placed before the Committee.</p> <p>(ii) The Committee scrutinized the replies received from the Health Department in respect of the Budget Material for the year 2015-16.</p>
34.	09-10-2015	8	The Committee resumed the scrutiny the replies received from the Health Department in respect of the Budget Material for the year 2015-16.
35.	12-10-2015	7	The Committee drafted/finalized the questionnaire on budget material relating to Health Department for the year 2015-16.
36.	16-10-2015	7	The Committee scrutinized the replies received from the Environment Department in respect of implementation of recommendations/ observations made by the Committee in its 42nd Report.
37.	20-10-2015	6	<p>(i) Consideration of papers placed before the Committee.</p> <p>(ii) The Committee scrutinized the replies received from the Environment Department in respect of Implementation of recommendations/observations made by the Committee in its 42nd Report.</p>
38.	28-10-2015	7	<p>(i) The Committee decided to postpone the oral examination of the Additional Chief Secretary to Government, Haryana, Development & Panchayats Department.</p> <p>(ii) The Committee scrutinized the replies received from the Development & Panchayats Department in respect of implementation of recommendations /observations made by the Committee relating to Paragraph No. 11 to 19 of 36th Report.</p>
39.	04-11-2015	4	<p>(i) Consideration of papers placed before the Committee.</p> <p>(ii) The Committee decided to postpone the oral examination of the Additional Chief Secretary to Government, Haryana, Agriculture Department.</p> <p>(iii) The Committee orally examined the Additional Chief Secretary to Government, Haryana</p>

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			Development & Panchayats Department in respect of the implementation of recommendation /observation of the Committee relating to para no. 11 to 19 of 36th Report.
40.	18-11-2015	6	(i) Consideration of papers placed before the Committee. (ii) The Committee scrutinized the replies received from the Agriculture Department in respect of questionnaire framed by the Committee, on the budget material for the year 2015-2016.
41.	20-11-2015	4	The Committee resumed the scrutiny of the replies received from the Agriculture Department in respect of the questionnaire framed by the Committee, on the budget material for the year 2015-2016.
42.	23-11-2015	6	The Committee resumed the scrutiny of the replies received from the Agriculture Department in respect of the questionnaire framed by the Committee, on the budget material for the year 2015-2016.
43.	27-11-2015	3	The Committee scrutinized the replies received from the Tourism Department in respect of implementation of recommendations/ observations made by the Committee in its 38th Report.
44.	09-12-2015	6	(i) The Committee orally examined the Additional Chief Secretary to Government, Haryana Agriculture Department in respect of replies to the questionnaire framed by the Committee, on the budget material for the year 2015-2016. (ii) The Committee decided to undertake the study tour to the State of Rajasthan from 21st to 25th December, 2015.
45.	12-12-2015	4	The Committee scrutinized the replies received from the Environment Department in respect of implementation of recommendations/observations made by the Committee in its 42nd Report.
46.	16-12-2015	8	The Committee resumed the scrutiny of the replies received from the Environment Department in respect of implementation of recommendations/observations made by the Committee in its 42nd Report.
47.	20-12-2015	8	The Committee informally discussed about the ongoing study tour programme to the State of

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			Rajasthan from 21st to 25th December, 2015 and consider some points of discussion to be discussed with the Sister Committee of Rajasthan Legislative Assembly.
48.	22-12-2015	5	<p>(i) In the absence of the Chairperson (Shri Mool Chand Sharma), Shri Ghanshyam Dass, a Member of the Committee was chosen to preside over the meeting.</p> <p>(ii) The Committee discussed the matters of common interests with the Deputy Speaker of Rajasthan Legislative Assembly, Jaipur.</p>
49.	23-12-2015	3	<p>(i) In the absence of the Chairperson (Shri Mool Chand Sharma), Shri Sri Krishan Hooda, a Member of the Committee was chosen to preside over the meeting.</p> <p>(ii) The Committee scrutinized the replies to the questionnaire No. 11 to 16 framed by the Committee, on the budget material for the year 2015-16 relating to Agriculture Department.</p>
50.	24-12-2015	3	<p>(i) In the absence of the Chairperson (Shri Mool Chand Sharma), Shri Sri Krishan Hooda, a Member of the Committee was chosen to preside over the Meeting.</p> <p>(ii) The Committee scrutinized the replies received from the Welfare of Scheduled Castes, Scheduled Tribes and Backward Classes Department in respect of implementation of recommendations/ observations made by the Committee in its 38th Report.</p>
51.	25-12-2015	5	The Committee resumed the scrutiny of the replies received from the Welfare of Scheduled Castes, Scheduled Tribes and Backward Classes Department in respect of implementation of recommendations/ observations made by the Committee in its 38th Report.
52.	26-12-2015	8	The Committee scrutinized the replies received from the Tourism Department in respect of implementation of recommendations/ observations made by the Committee in its 38th Report.
53.	30-12-2015	7	The Committee scrutinized the replies received from the Environment Department in respect of

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			implementation of recommendations/observations made by the Committee in its 35th Report.
54.	06-01-2016	9	The Committee orally examined the Additional Chief Secretary to Government, Haryana Agriculture Department, in respect of replies to the questionnaire framed by the Committee, on the budget material for the year 2015-2016.
55.	09-01-2016	7	The Committee scrutinized the replies received from the Public Health Engineering Department in respect of implementation of recommendations/observations made by the Committee in its 28th Report.
56.	13-01-2015	6	(i) Consideration of papers placed before the Committee. (ii) The Committee scrutinized the replies to the questionnaire No. 17 to 28 framed by the Committee, on the budget material for the year 2015-16 relating to Agriculture Department.
57.	15-01-2016	7	The Committee scrutinized the replies received from the Tourism Department in respect of implementation of recommendations/ observations made by the Committee in its 43rd Report.
58.	18-01-2016	8	(i) The Committee scrutinized the replies received from the Tourism Department in respect of implementation of recommendations/ observations made by the Committee in its 43rd Report. (ii) Confirmation of proceedings.
59.	27-01-2016	7	(i) Consideration of papers placed before the Committee. (ii) The Committee decided to hold its meeting at Badkhal (Fridabad) on 5th February, 2016 at 11.00 A.M. and also decided to visit the Craft Mela of Surakund on same day.
60.	02-02-2016	7	(i) The Committee scrutinized the replies received from the Tourism Department in respect of implementation of recommendations/ observations made by the Committee in its 43rd Report. (ii) Confirmation of proceedings.

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61.	05-02-2016	7	<p>(i) The Committee scrutinized the replies received from the Tourism Department in respect of implementation of recommendations/ observations made by the Committee in its 43rd Report.</p> <p>(ii) The Committee decided to undertake the study tour programme to the State of Maharashtra from 24th to 29th February, 2016.</p>
62.	10-02-2016	8	<p>(i) The Committee orally examined the Additional Chief Secretary to Government, Haryana Agriculture Department, in respect of replies to the questionnaire framed by the Committee, on budget material for the year 2015-2016.</p> <p>(ii) The Committee decided to slightly change in its tour programme to the State of Maharashtra.</p>
63.	16-02-2016	5	The Committee Scrutinized the replies received from the Development & Panchayats Department in respect of implementation of recommendation/observations made by the Committee in its 36th Report
64.	23-02-2016	4	<p>(i) In the absence of the Chairperson (Shri Mool Chand Sharma), Shri Jagbir Malik, a Member of the Committee was chosen to preside over the meeting.</p> <p>(ii) The Committee informally discussed about the ongoing study tour programme to the State of Maharashtra from 24th to 29th February, 2016 and consider some points of discussion to be discussed with the Sister Committee of Maharashtra Legislative Assembly.</p>
65.	25-02-2016	4	<p>(i) In the absence of the Chairperson (Shri Mool Chand Sharma), Shri Jagbir Malik, a Member of the Committee was chosen to preside over the meeting.</p> <p>(ii) The Committee discussed the matters of common interests with the Joint Secretary, Maharashtra Legislative Assembly, Mumbai.</p>
66.	26-02-2016	4	(i) In the absence of the Chairperson (Shri Mool Chand Sharma), Shri Jagbir Malik, a Member of

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			the Committee was chosen to preside over the meeting.
			(ii) The Committee scrutinized the replies received from the Environment Department in respect of implementation of recommendations/ observations made by the Committee in its 42nd Report.
			(iii) The Committee decided to slightly change in its tour programme.
67.	28-02-2016	4	(i) In the absence of the Chairperson (Shri Mool Chand Sharma), Shri Jagbir Malik, a Member of the Committee was chosen to preside over the meeting.
			(ii) The Committee scrutinized the replies received from the Environment Department in respect of implementation of recommendations/ observations made by the Committee in its 42nd Report.
68.	01-03-2016	5	The Committee scrutinized the replies received from the Development & Panchayats Department in respect of implementation of recommendations/ observations made by the Committee in its 36th Report.
69.	09-03-2016	6	The Committee finalized the 44th Report for the year 2015-16.
70.	15-03-2016	7	(i) The Committee orally examined the representatives of the Finance Department and Departments concerned regarding the consideration of the Supplementary Estimates for the year 2015-2016 (Second Installments).
			(ii) Confirmation of proceedings.

During the period under Review the Committee on Estimates presented the following Reports to the House:-

Sr. No.	By Whom presented	Date of presentation	Subject
1	2	3	4
1.	Chairperson	01.09.2015	Report of the Committee on Estimates on the Supplementary Estimates (1st Instalment) for the year 2015-16.

1	2	3	4
2.	Chairperson	15.03.2016	Report of the Committee on Estimates on the Supplementary Estimates (2nd Instalment) for the year 2015-16.
3.	Chairperson	30.03.2016	44th Report of the Committee on Estimates for the year 2015-16 of the Agriculture Department.

Meetings held at places other than Chandigarh:-

Sr. No.	Place of Meeting	Date of Meeting
1.	Haryana Bhawan, New Delhi	22.5.2015, 12.6.2015, 7.7.2015, 14.7.2015, 21.8.2015, 27.8.2015, 10.9.2015, 18.9.2015, 9.10.2015, 16.10.2015, 20.11.2015, 27.11.2015, 12.12.2015, 20.12.2015, 26.12.2015, 9.1.2016, 15.1.2016, 23.2.2016, 1.3.2016
2.	Srinagar (J&K)	9.7.2015
3.	Sonmarg (J&K)	10.7.2015
4.	Gulmarg (J&K)	12.7.2015
5.	Pahalgam (J&K)	13.7.2015
6.	Jaipur (RJ)	22.12.2015
7.	Chitorgarh (RJ)	23.12.2015
8.	Mount Abu (RJ)	24.12.2015
9.	Ajmer (RJ)	25.12.2015
10.	Badkhal (Faridabad)	5.2.2016
11.	Mumbai (MH)	25.2.2016
12.	Nashik (MH)	26.2.2016
13.	Lonavala (MH)	28.2.2016

A record of the proceedings of the meetings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

**COMMITTEE ON THE WELFARE OF SCHEDULED
CASTES, SCHEDULED TRIBES AND
BACKWARD CLASSES**

The Committee on the Welfare of Scheduled Castes, Scheduled Tribes and Backward Classes for the year 2015-2016 was constituted on as a result of the motion passed by the Haryana Vidhan Sabha in its sitting held on 18th March, 2015 authorizing the Hon'ble Speaker to nominate the Member of the Committee and also appoint the Chairperson of Committee. Shri Balwant Singh, MLA was appointed as a Chairperson of the Committee by the Hon'ble Speaker on 28th April, 2015.

The names of the Members of the Committee and number of meeting attended by each of them out of the total number of 65 meetings held during the period under review are given below:-

Sr. No.	Name of Members	Number of meetings attended
1.	Shri Balwant Singh, MLA	65
2.	Shri Pirthi Singh, MLA	63
3.	Shri Jaiveer Singh, MLA	52
4.	Shri Bhagwan Dass Kabir Panthi, MLA	11
5.	Smt. Bimla Chaudhary, MLA	48
6.	Shri Bishamber Singh Balmiki, MLA	59
7.	Shri Kulwant Ram Bazigar, MLA	42
8.	Shri Ram Chand Kamboj, MLA	42
9.	Shri Balkaur Singh, MLA	54

MEETING HELD AND BUSINESS TRANSACTED

The details showing the dates of meeting the number of Members present and business transacted at each meeting are given below:-

Sr. No.	Date of Meeting	Member present	Business transacted
1	2	3	4
1.	05-05-2015	7	(i) Welcome address to the Committee by Deputy Secretary. The Chairperson thanked to the Hon'ble Speaker for nominating as Member of this important Committee. (ii) Selection of Department.
2.	12-05-2015	7	(i) Discussion with the Officers of Public Health Engineering Department about the general working of the department as well as the facilities being provided/welfare schemes

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			being implemented for the interests of the Scheduled Castes and Backward Classes categories.
			(ii) The Committee decided to hold its own meeting on 16th May, 2015 at 12.00 Noon at Haryana Bhawan, New Delhi.
3.	16-05-2015	7	The Committee partly scrutinized the material received from the Power Department regarding implementation of recommendations/observations as contained in 37th Report of the Committee concerning H.V.P.N.L.
4.	19-05-2015	8	The Committee partly scrutinized the material received from Additional Chief Secretary to Government, Haryana, Power Department regarding implementation of recommendations/observations as contained in 37th Report of the Committee concerning H.V.P.N.L.
5.	25-05-2015	7	The Committee scrutinized the material received from the Additional Chief Secretary to Government, Haryana, Power Department regarding implementation of recommendations/observations as contained in 37th Report of the Committee concerning H.P.G.C.L.
6.	05-06-2015	7	The Committee partly scrutinized the material received from the Additional Chief Secretary to Government, Haryana, Power Department regarding implementation of recommendations/observations as contained in 37th Report of the Committee concerning H.P.G.C.L.
7.	10-06-2015	8	The Committee partly scrutinized the material received from the Additional Chief Secretary to Government, Haryana, Power Department regarding implementation of recommendations/observations as contained in 37th Report of the Committee concerning H.P.G.C.L.
8.	16-06-2015	7	(i) The Committee scrutinized the material received from the Director, Secondary Education Haryana, regarding implementation of recommendations/observations as contained in 37th Report of the Committee concerning Education Department.

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			(ii) The Committee decided to hold its meeting on 20.06.2015 at 12.00 Noon at Haryana, Bhawan New Delhi.
			(iii) The Committee decided to undertake a study tour to the state of Himachal Pradesh from 24.06.2015 to 29.06.2015.
9.	20-06-2015	8	The Committee partly scrutinized the material received from Director, Secondary Education Department regarding implementation of recommendations/observations as contained in 37th Report of the Committee.
10.	23-06-2015	9	Discussion with the Officers of Education Department about the general working of the department as well as the facilities being provided/welfare schemes being implemented for the interests of the Scheduled Castes and Backward Classes categories.
11.	25-06-2015	8	The Deputy Secretary, Himachal Pradesh Legislative Assembly welcome the Chairperson and the Committee discussed the scope and function of the committee on the Welfare of Scheduled Castes, Scheduled Tribes and Backward Classes.
12.	27-06-2015	8	The Committee reviewed the study tour programme undertaken by the committee w.e.f 24.06.2015 to 29.06.2015.
13.	28-06-2015	8	The Committee partly scrutinized the material received from Director, Secondary Education, Department Haryana regarding implementation of recommendations/observations as contained in 37th Report of the Committee concerning Education Department.
14.	03-07-2015	5	The Committee Scrutinized the martial received from the Public Health Department Haryana regarding reservation/representation of Scheduled Castes, Scheduled Tribes and Backward Classes
15.	08-07-2015	8	The Committee partly Scrutinized the martial received from the Public Health Department Haryana regarding reservation /representation of Scheduled Castes, Scheduled Tribes and Backward Classes.

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16.	11-07-2015	8	The Committee partly Scrutinized the martial received from the Public Health Department Haryana regarding reservation /representation of Scheduled Castes, Scheduled Tribes and Backward Classes.
17.	15-07- 2015	6	The Committee partly scrutinized the martial received from the Public Health Department Haryana regarding reservation /representation of Scheduled Castes, Scheduled Tribes and Backward Classes.
18.	22-07-2015	7	The Committee partly scrutinized the martial received from the Public Health Department Haryana regarding reservation /representation of Scheduled Castes, Scheduled Tribes and Backward Classes.
19.	25-07-2015	8	The Committee partly scrutinized the material received from the Public Health Department regarding implementation of recommendations / observation of the Committee.
20.	29-07-2015	5	The Committee partly scrutinized the martial received from the Public Health Department Haryana regarding reservation/representation of Scheduled Castes, Scheduled Tribes and Backward Classes.
21.	05-08-2015	8	(i) The Committee partly scrutinized the martial received from the Public Health Engineering Department Haryana regarding reservation / representation of Scheduled Castes, Scheduled Tribes and Backward Classes. (ii) The Committee decided to hold its own meeting on 22nd August, 2015 at 12.00 Noon at Haryana Bhawan, New Delhi.
22.	12-08-2015	8	The Committee informally discussed the agenda fixed for the meeting and thereafter orally examined the departmental representatives with regards thereto. Oral examination of the Principal Secretary to Government, Haryana, Public Health Engineering Department regarding reservation/ representation of Scheduled Cates, Scheduled Tribes and Backward Classes and Oral examination of the Principal Secretary to Government, Haryana,

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			Forests Department in respect of non-supply of the material of regarding reservation/representation of Scheduled Castes, Scheduled Tribes and Backward Classes in Government Services.
23.	19-08-2015	9	The Committee partly scrutinized the material received from the Power Department Haryana (HPGCL) regarding reservation/representation of Scheduled castes, Scheduled Tribes and Backward Classes.
24.	22-08-2015	7	The Committee partly scrutinized the material received from the Power Department Haryana (HPGCL) regarding reservation/representation of Scheduled castes, Scheduled Tribes and Backward Classes.
25.	26-08-2015	9	The Committee partly scrutinized the material received from the Power Department Haryana (HPGCL) regarding reservation/representation of Scheduled castes, Scheduled Tribes and Backward Classes.
26.	28-08-2015	6	The Committee scrutinized the material received from the Power Department Haryana (HPGCL) regarding reservation/representation of Scheduled castes, Scheduled Tribes and Backward Classes.
27.	12-09-2015	8	The Committee partly scrutinized the material received from the Power Department Haryana (HPGCL) regarding implementation of recommendation/observations of Committee.
28.	16-09-2015	5	The Committee partly scrutinized the material received from the Power Department Haryana (HPGCL) regarding reservation/representation of Scheduled castes, Scheduled Tribes and Backward Classes.
29.	21-09-2015	7	The Committee scrutinized the material received from the Public works (B&R) Department Haryana regarding reservation/representation of Scheduled Castes, Scheduled Tribes and Backward Classes.
30.	24-09-2015	8	The Committee Partly scrutinized the material received from the power Department Haryana (HPGCL) regarding reservation/representation of Scheduled Castes, Scheduled Tribes and Backward Classes.

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31.	30-09-2015	7	The Committee scrutinized the material received from the Public Works (B&R) Department Haryana regarding reservation/representation of Scheduled Castes, Scheduled Tribes And Backward Classes.
32.	9-10-2015	7	The Committee informally discussed the agenda fixed for the meeting and thereafter orally examined the departmental representatives with regard thereto. Oral examination of the Additional Chief Secretary to Government, Haryana, Public Works (B&R) Department regarding the reservation/representation of Scheduled Castes, Scheduled Tribes And Backward Classes.
33.	14-10-2015	7	The Committee scrutinized the replies received from the Forest Department regarding implementation of reservation/representation of Scheduled Castes, Scheduled Tribes and Backward Classes.
34.	16-10-2015	7	The Committee partly scrutinized the material received from the Principal Secretary to Government, Haryana, Forest Department with regard to the agenda fixed for the orally examined of the department regarding reservation/representation of Scheduled Castes and Backward Classes in government services and discussion about the general working of the department as well as the facilities being provided/welfare schemes being implemented for the interests of the Scheduled Castes and Backward Classes categories.
35.	21-10-2015	7	Due to unavoidable circumstances, the committee decided to postpone the oral examination of the representatives of the Forest Department fixed for today i.e. 21-10-2015 and decided to orally examine the said department in one of its subsequent meeting.
36.	28-10-2015	6	The committee scrutinized the material received from the Forest Department Haryana regarding reservation/representation of Scheduled Castes, Scheduled Tribes and Backward Classes.
37.	31-10-2015	7	The Committee partly scrutinized the material received from the Forest Department, Haryana regarding reservation/representation of Scheduled Castes Scheduled Tribes and Backward Classes.

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38.	4-11-2015	6	The Principal Chief Conservator of Forest, Haryana, Panchkula, requested for the postponement of oral examination fixed for today i.e. 4-11-2015. The Chairperson confirmed the proceedings of the meetings held on 05-08-2015, 12-08-2015, 19-08-2015, 22-08-2015, 26-08-2015, 28-08-2015, 12-09-2015, 16-09-2015, 21-09-2015, 24-09-2015, 24-09-2015, 30-09-2015, 09-10-2015, 14-10-2015, 16-10-2015, 21-10-2015, 28-10-2015, and 31-10-2015.
39.	9-11-2015	7	The Committee scrutinized the material received from the Forest Department Haryana regarding reservation/representation of Scheduled Castes, Scheduled Tribes and Backward Classes.
40.	18-11-2015	8	Oral examination of the Principal Secretary to Government, Haryana, Forests Department regarding the reservation/representation of Scheduled Castes and Backward Classes in Government service and discussion about as well as the facilities being provided/welfare schemes being implemented for the interest of the scheduled castes and backward classes categories. The Committee decided to hold its own meeting on 21.11.2015 and 28.11.2015 at 12.00 Noon at Haryana Bhawan, New Delhi.
41.	21-11-2015	5	The Committee Partly scrutinized the material received from the power Department Haryana (HVPNL) regarding reservation/representation of Scheduled Castes, Scheduled Tribes and Backward Classes.
42.	26-11-2015	7	The Committee scrutinized the material received from the power Department Haryana (HVPNL) regarding reservation/representation of Scheduled Castes, Scheduled Tribes and Backward Classes.
43.	05-12-2015	7	The Committee Partly scrutinized the material received from the power Department Haryana (HVPNL) regarding reservation/representation of Scheduled Castes, Scheduled Tribes and Backward Classes.
44.	08-12-2015	9	The Committee Partly scrutinized the material received from the Power Department Haryana (HVPNL) regarding reservation/representation of Scheduled Castes, Scheduled Tribes and Backward Classes.

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45.	15-12-2015	8	The committee informally discussed about the ongoing study tour programme of the Committee to the U.T./State Andaman Nicobar Island and Maharashtra.
46.	16-12-2015	4	Discussion with the Officers of office of Administrator of Andaman & Nicobar Island. The Committee discussed welfare schemes including special reservation police for their entry into Govt. Jobs providing health facilities etc.
47.	17-12-2015	4	The Committee reviewed the discussion held with the officers of Andaman & Nicobar Island Administration the issues of common interest.
48.	19-12-2015	4	The Committee reviewed the study tour programme undertaken by the Committee.
49.	22-12-2015	4	The Committee discussed the scope and function of the Committee on the Welfare of Scheduled Castes, Scheduled Tribes & Backward Classes with Deputy Secretary Maharashtra Legislative Assembly and dealing with the Committee on the Welfare of Scheduled Castes, Scheduled Tribes & Backward Classes.
50.	29-12-2015	8	The Committee Partly scrutinized the material received from the power Department Haryana (HVPNL) regarding reservation/representation of Scheduled Castes, Scheduled Tribes and Backward Classes.
51.	05-01-2016	5	The Committee scrutinized the material received from the power Department Haryana regarding reservation/representation of Scheduled Castes, Scheduled Tribes and Backward Classes. The Chairperson confirmed the proceedings of the meeting of the Committee held on 4.11.2015, 9.11.2015, 18.11.2015, 21.11.2015, 26.11.2015, 5.12.2015, 8.12.2015, 15.12.2015, 16.12.2015, 17.12.2015, 19.12.2015, 22.12.2015 and 29.12.2015.
52.	15-01-2016	4	The Engineer-in-Chief, P.W.(B&R) Department, Haryana, Chandigarh requested to postpone the oral examination of the Additional Chief Secretary fixed for 15-01-2016 due to his pre-occupation.
53.	19-01-2016	6	Oral examination of the Additional Chief Secretary to Government, Haryana, Public Works (B&R)

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			department regarding the reservation/representation of Scheduled Castes, Scheduled Tribes, and Backward Classes in Government, Services. The Committee informally discussed the agenda fixed for the meeting and thereafter orally examined the departmental representatives with regard thereto.
54.	22-01-2016	6	The Committee scrutinized the material received from the power Department Haryana (HVPNL) regarding reservation/representation of Scheduled Castes, Scheduled Tribes and Backward Classes.
55.	25-01-2016	6	The Committee Partly scrutinized the material received from the power Department Haryana (HPGCL) regarding reservation/representation of Scheduled Castes, Scheduled Tribes and Backward Classes.
56.	29-01-2016	6	The Committee partly scrutinized the material received from the power Department Haryana (HPGCL) regarding reservation/representation of Scheduled Castes, Scheduled Tribes and Backward Classes.
57.	02-02-2016	6	The Additional Chief Secretary to Government, Haryana, Power Department sending therewith the request for the postponement of oral examination.
58.	10-02-2016	7	The Committee Partly scrutinized the material received from the power Department Haryana (HPGCL) regarding reservation/representation of Scheduled Castes, Scheduled Tribes and Backward Classes.
59.	13-02-2016	8	The Committee Partly scrutinized the material received from the power Department Haryana (HPGCL) regarding reservation/representation of Scheduled Castes, Scheduled Tribes and Backward Classes.
60.	16-02-2016	6	The Committee Partly scrutinized the material received from the power Department Haryana (HPGCL) regarding reservation/representation of Scheduled Castes, Scheduled Tribes and Backward Classes.
61.	23-02-2016	5	The Committee partly scrutinized the material received from the power Department Haryana (HPGCL) regarding reservation/representation of

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			Scheduled Castes, Scheduled Tribes and Backward Classes.
62.	26-02-2016	6	The Committee Partly scrutinized the material received from the power Department Haryana (HPGCL) regarding reservation/representation of Scheduled Castes, Scheduled Tribes and Backward Classes.
63.	01-03-2016	5	The Committee drafted its 39th Report which is to be placed before the House in the ensuing Budget Session.
64.	05-03-2016	5	The Committee drafted the report for the year 2015-2016.
65.	08-03-2016	5	The Chairperson confirmed the proceeding of the meetings held on 05.01.2016, 19.01.2016, 22.01.2016, 25.01.2016, 29.01.2016, 02.02.2016, 10.02.2016, 13.02.2016, 16.02.2016, 23.2.2016, 26.2.2016, 01.3.2016, 05.3.2016, & 08.3.2016.

The Committee held its meetings place outside Chandigarh as details below:-

Sr. No.	Date of Meetings	Place of Meetings
1.	16-05-2015	Haryana Bhawan, New Delhi
2.	20-06-2015	Haryana Bhawan, New Delhi
3.	25-06-2015	Shimla Himachal, Pardesh
4.	27-06-2015	Kullu Himachal Pardesh
5.	28-06-2015	Manali Himachal Pardesh
6.	11-07-2015	Haryana Bhawan, New Delhi
7.	25-07-2015	Haryana Bhawan, New Delhi
8.	22-08-2015	Haryana Bhawan, New Delhi
9.	28-08-2015	Haryana Bhawan, New Delhi
10.	12-09-2015	Haryana Bhawan, New Delhi
11.	24-09-2015	Haryana Bhawan, New Delhi
12.	16-10-2015	Haryana Bhawan, New Delhi
13.	31-10-2015	Haryana Bhawan, New Delhi
14.	21-11-2015	Haryana Bhawan, New Delhi
15.	05-12-2015	Haryana Bhawan, New Delhi

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16.	15-12-2016	Haryana Bhawan, New Delhi
17.	16-12-2015	Port Blair
18.	17-12-2015	Baratang (Andaman & Nicobar)
19.	19-12-2015	Havlok (Andaman & Nicobar)
20.	22-12-2015	Mumbai
21.	22-01-2016	Haryana Bhawan, New Delhi
22.	29-01-2016	Haryana Bhawan, New Delhi
23.	13-02-2016	Haryana Bhawan, New Delhi
24.	26-02-2016	Haryana Bhawan, New Delhi
25.	05-03-2016	Haryana Bhawan, New Delhi

Report Presented

The Committee presented the Thirty Ninth Report of the Committee for the year 2015-2016 to House on 30th March, 2016.

Proceedings

A record of the proceedings of the Committee has been kept in the Haryana Vidhan Sabha, Secretariat.

COMMITTEE ON GOVERNMENT ASSURANCES

The Committee on Government Assurances for the year 2015-16 consisting of nine Members was nominated by the Hon'ble Speaker Haryana Vidhan Sabha on 28th April, 2015 vide Notification No. 1-GAC/2015-16/29, dated 29th April, 2015.

Shri Jaswinder Singh Sandhu, MLA a member of the Committee was appointed as Chairperson of the Committee.

The Committee held 60 meetings including four in which there was no quorum during the period under review.

The name of the Members and number of meetings attended by each of them are shown in the following table: -

Sr. No.	Name of the Members	Number of meetings attended
1.	Sardar Jaswinder Singh Sandhu, MLA	52
2.	Dr. Raghuvir Singh Kadian, MLA	50
3.	Shri Kuldeep Bishnoi, MLA	00
4.	Smt. Renuka Bishnoi, MLA	00
5.	Smt. Prem Lata, MLA	50
*6.	Shri Shyam Singh Rana, MLA	09
**7.	Sardar Bakhshish Singh Virk, MLA	08
8.	Dr. Banwari Lal, MLA	43
9.	Shri Nagender Bhadana, MLA	45
***10.	Shri Naresh Kaushik, MLA	26
****11.	Shri Randhir Singh Kapriwas, MLA	15
	Special Invitee	
*****1.	Shri Jai Tirath, MLA	48
*****2.	Shri Parminder Singh Dhull, MLA	46
*****3.	Shri Balkaur Singh, MLA	01
*****4.	Shri Ved Narang, MLA	05

* Shri Shyam Singh Rana, MLA resigned from the Committee w.e.f. 23.07.2015.

** Sardar Bakhshish Singh Virk, MLA resigned from the Committee w.e.f.23.07.2015.

*** Shri Naresh Kaushik, MLA was nominated as Member to serve on the Committee on Government Assurances w.e.f. 4th August, 2015 for the remaining period of the year, 2015-2016.

- **** Shri Randhir Singh Kapriwas, MLA was nominated as Member to serve on the Committee on Government Assurances w.e.f. 4th August, 2015 for the remaining period of the year, 2015-2016.
- ***** Shri Jai Tirath, MLA was nominated as Special Invitee to serve on the Committee on Government Assurances w.e.f. 11th May, 2015 for the remaining period of the year, 2015-2016.
- ***** Shri Parminder Singh Dhull, MLA was nominated as Special Invitee to serve on the Committee on Government Assurances w.e.f. 1st June, 2015 for the remaining period of the year, 2015-2016.
- ***** Shri Balkaur Singh, MLA was nominated as Special Invitee to serve on the Committee on Government Assurances w.e.f. 17.11.2015 for the remaining period of the year, 2015-2016.
- ***** Shri Ved Narang, MLA was nominated as Special Invitee to serve on the Committee on Government Assurances w.e.f. 22.12.2015 for the remaining period of the year, 2015-2016.

Meetings held and Business Transacted

The details showing the dates of meetings held the number of Members present and business transacted at each meeting are given below:-

Sr. No.	Date of Meetings	Number of Member present	Business transacted
1	2	3	4
1.	4th May, 2015	7	(i) Welcome Address of the Committee. (ii) Discussion regarding the scope and Function of the Committee.
2.	11th May, 2015	6	The Committee scrutinized the replies received from various Government Department in respect of outstanding Assurances as contained in the 44th Report of the Committee.
3.	18th May, 2015	6	The Committee acceded to the request made by Health Department, Panchkula for the postponement of oral examination fixed for 18.05.2015 vide D.O. letter No. ACSH 2015/2768, dated 15.05.2015.
4.	22nd May, 2015 (New Delhi)	5	The Committee scrutinized the replies received from various Government Department in respect of outstanding Assurances as contained in the 44th Report of the Committee.

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5.	25th May, 2015	5	The Committee orally examined the representatives of Transport Department in regard to the implementation of the outstanding Assurances No. 40 to 65 of the 44th Report of the Committee.
6.	1st June, 2015	7	The Committee acceded to the request made by Health Department, Panchkula for the postponement of oral examination fixed for 1.06.2015 vide D.O. letter No. ACSH 2015/2991, dated 29.05.2015.
7.	8th June, 2015	9	The Committee observed that the absence of leave should either be written by himself in advance or be sent at least by the Head of the Department himself.
8.	12th June, 2015 (New Delhi)	6	The Committee scrutinized the replies received from various Government Department in respect of outstanding Assurances as contained in the 44th Report of the Committee.
9.	15th June, 2015	7	(i) The Committee acceded to the request made by Chief Secretary to Government Haryana requesting to re-schedule the time of appearance before the Committee vide letter No. PS/CS/2015/14772, dated 10.06.2015. (ii) The Committee orally examined the representatives of Health Department in regard to the implementation of the outstanding Assurances No. 149 to 160 of the 44th Report of the Committee.
10	19th June, 2015 (New Delhi)	7	The Committee scrutinized the replies received from various Government Department in respect of outstanding Assurances as contained in the 44th Report of the Committee.
11.	20th June, 2015 (J. & K.)	5	Discussion on the scope and functions of the sister Committee of Jammu & Kashmir Legislative Assembly.
12.	21st June, 2015 (J. & K.)	5	The Committee scrutinized the replies received from various Government Department in respect of outstanding Assurances as contained in the 44th Report of the Committee.
13.	22nd June, 2015 (J. & K.)	5	The Committee scrutinized the replies received from various Government Department in respect

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			of outstanding Assurances as contained in the 44th Report of the Committee.
14.	24th June, 2015 (J. & K.)	5	The Committee scrutinized the replies received from various Government Department in respect of outstanding Assurances as contained in the 44th Report of the Committee.
15.	6th July, 2015	6	The Committee scrutinized the replies received from various Government Departments in respect of outstanding Assurances as contained in the 44th Report of the Committee.
16.	11th July, 2015 (New Delhi)	7	The Committee scrutinized the replies received from various Government Departments in respect of outstanding Assurances as contained in the 44th Report of the Committee.
17.	13th July, 2015	8	The Committee orally examined the representatives of P.W.(B&R) Department in regard to the implementation of the outstanding Assurances No. 101 to 125 of the 44th Report of the Committee.
18.	20th July, 2015	9	The Committee scrutinized the replies received from various Government Departments in respect of outstanding Assurances as contained in the 44th Report of the Committee.
19.	24th July, 2015 (New Delhi)	7	The Committee scrutinized the replies received from various Government Departments in respect of outstanding Assurances as contained in the 44th Report of the Committee.
20.	27th July, 2015	7	The Committee acceded to the request made by Irrigation Department, Panchkula for the postponement of oral examination fixed for 27.07.2015 vide letter No. 248-50/PA/Coord dated 23.07.2015.
21.	3rd August, 2015	6	The Committee orally examined the representatives of Power Department in regard to the implementation of the outstanding Assurances No. 83 to 100 of the 44th Report of the Committee.
22.	7th August, 2015 (New Delhi)	9	The Committee scrutinized the replies received from various Government Departments in respect of outstanding Assurances as contained in the 44th Report of the Committee.



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23.	10th August, 2015	8	The Committee orally examined the representatives of Irrigation Department in regard to the implementation of the outstanding Assurances No. 66 to 82 of the 44th Report of the Committee.
24.	18th August, 2015	6	The Committee orally examined the representatives of Revenue & Disaster Management Department in regard to the implementation of the outstanding Assurances No. 23 to 33 of the 44th Report of the Committee.
25.	24th August, 2015	4	The Committee orally examined the representatives of Sports and Youth Affairs Department in regard to the implementation of the outstanding Assurances No. 197 to 209 of the 44th Report of the Committee.
26.	28th August, 2015 (New Delhi)	7	The Committee scrutinized the replies received from various Government Departments in respect of outstanding Assurances as contained in the 44th Report of the Committee.
27.	11th September, 2015 (New Delhi)	8	The Committee scrutinized the replies received from various Government Departments in respect of outstanding Assurances as contained in the 44th Report of the Committee.
28.	14th September, 2015	9	(i) The Committee scrutinized the replies received from various Government Departments in respect of outstanding Assurances as contained in the 44th Report of the Committee. (ii) The Chairperson confirmed the Proceedings of the meetings of the Committee.
29.	18th September, 2015 (New Delhi)	7	The Committee scrutinized the replies received from Animal Husbandry Department in respect of outstanding Assurances as contained in the 44th Report of the Committee.
30.	21st September, 2015	8	The Committee acceded to the request made by Development and Panchayats Department, Panchkula for the postponement of oral examination fixed for 21.09.2015 vide letter No. MEC-2-2015/54255, dated 18.09.2015.
31.	28th September, 2015	9	The Committee orally examined the representatives of Cooperation Department in

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			regard to the implementation of the outstanding Assurances No. 16 to 22 of the 44th Report of the Committee.
32.	5th October, 2015	7	The Committee orally examined the representatives of Industries & Commerce Department in regard to the implementation of the outstanding Assurances No. 34 to 39 of the 44th Report of the Committee
33.	12th October, 2015	6	(i) The Committee acceded to the request made by Agriculture Department, Panchkula for the postponement of oral examination fixed for 12.10.2015 vide letter No. Agri-II/2015/12277, dated 8.10.2015. (ii) The Committee acceded to the request made by Development and Panchayats Department, Panchkula for the postponement of oral examination fixed for 12.10.2015 vide letter D.O. No. PS/ACSDP/2015, dated 9.10.2015.
34.	16th October, 2015 (New Delhi)	7	The Chairperson confirmed the Proceedings of the meetings of the Committee.
35.	19th October, 2015	6	The Committee orally examined the representatives of General Administration Department in regard to the implementation of the outstanding Assurances No. 1 to 4 of the 44th Report of the Committee.
36.	26th October, 2015	6	(i) The Committee acceded to the request made by Technical Education Department, Panchkula for the postponement of oral examination fixed for 26.10.2015 vide letter No.1452/ PIg dated 21.10.2015. (ii) The Committee scrutinized the statement of Assurances from Sr.No. 1 to 52 given by the Ministers on the Floor of the House during the Session held in the Budget Session, 2015.
37.	2nd November, 2015 (Morni)	8	The Committee orally examined the representatives of Tourism Department in regard to the implementation of the outstanding Assurances No. 211 to 214 of the 44th Report of the Committee.

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38.	9th November, 2015	7	<p>(i) The Committee orally examined the representatives of Home Department in regard to the Implementation of the outstanding Assurances No. 5 to 9 of the 44th Report of the Committee.</p> <p>(ii) The Committee scrutinized the statement of Assurances from Sr. No. 53 to 107 given by the Ministers on the Floor of the House during the Session held in the Budget Session, 2015.</p>
39.	16th November, 2015	9	<p>The Committee orally examined the representatives of Agriculture Department in regard to the implementation of the outstanding Assurances No. 12 to 15 of the 44th Report of the Committee.</p>
40.	20th November, 2015 (New Delhi)	8	<p>(i) The Committee scrutinized the statement of Assurances from Sr. No. 108 to 192 given by the Ministers on the Floor of the House during the Session held in the Budget Session, 2015.</p> <p>(ii) The Chairperson confirmed the Proceedings of the meetings of the Committee.</p>
41.	23rd November, 2015	7	<p>(i) The Committee scrutinized the statement of Assurances from Sr. No. 193 to 236 given by the Ministers on the Floor of the House during the Session held in the Budget Session, 2015.</p> <p>(ii) The Chairperson confirmed the Proceedings of the meetings of the Committee.</p>
42.	7th December, 2015	7	<p>(i) The Committee orally examined the representatives of Development and Panchayats Department in regard to the implementation of the outstanding Assurances No. 179 to 186 of the 44th Report of the Committee.</p> <p>(ii) The Committee orally examined the representatives of Technical Education Department in regard to the implementation of the outstanding Assurances No. 173 to 178 of the 44th Report of the Committee.</p>
43.	14th December, 2015	6	<p>(i) The Committee scrutinized the replies received from various Government Departments in respect of outstanding Assurances as contained in the 44th Report of the Committee.</p>

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			(ii) The Chairperson confirmed the Proceedings of the meetings of the Committee.
44.	21st December, 2015	7	The Committee orally examined the representatives of Public Health Engineering Department in regard to the implementation of the outstanding Assurances No. 126 to 137 of the 44th Report of the Committee.
45.	28th December, 2015	8	The Committee scrutinized the statement of Assurances from Sr. No.1 to 43 given by the Ministers on the Floor of the House during the Session held in the September Session, 2015.
46.	4th January, 2016	9	The Committee orally examined the representatives of Urban Local Bodies Department in regard to the implementation of the outstanding Assurances No. 161 to 170 of the 44th Report of the Committee.
47.	11th January, 2016	6	(i) The Committee acceded to the request made by Senior Secondary Education Department, Panchkula for the postponement of oral examination fixed for 11.01.2016 vide letter No. 2/13-2015CO (5), dated 01.01.2016. (ii) The Committee acceded to the request made by Higher Education Department, Panchkula for the postponement of oral examination fixed for 11.01.2016 vide letter No. 23/31-2008CO(1), dated 5.01.2016.
48.	18th January, 2016	9	(i) The Committee acceded to the request made by Town & Country Planning Department, Panchkula for the postponement of oral examination fixed for 18.01.2016 vide letter No.1007, dated 14.01.2016. (ii) The Committee orally examined the representatives of Forest Department in regard to the implementation of the outstanding Assurances No. 171 to 172 of the 44th Report of the Committee.
49.	22nd January, 2016 (New Delhi)	6	(i) The Committee scrutinized the replies received from various Government Departments in respect of outstanding Assurances as contained in the 44th Report of the Committee.

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			(ii) The Chairperson confirmed the Proceedings of the meetings of the Committee.
50.	25th January, 2016	8	The Committee scrutinized the replies received from various Government Departments in respect of outstanding Assurances as contained in the 44th Report of the Committee.
51.	29th January, 2016 (New Delhi)	7	(i) The Committee scrutinized the replies received from various Government Departments in respect of outstanding Assurances as contained in the 44th Report of the Committee. (ii) The Chairperson confirmed the Proceedings of the meetings of the Committee.
52.	1st February, 2016	7	(i) The Committee orally examined the representatives of School Education Department in regard to the implementation of the outstanding Assurances No. 138, 142, 143, 147 and 148 of the 44th Report of the Committee. (ii) The Committee orally examined the representatives of Town & Country Planning Department in regard to the implementation of the outstanding Assurances No. 193 to 196 of the 44th Report of the Committee.
53.	8th February, 2016 (Shimla)	7	(i) The Committee scrutinized the replies received from various Government Departments in respect of outstanding Assurances as contained in the 44th Report of the Committee. (ii) The Chairperson confirmed the Proceedings of the meetings of the Committee.
54.	15th February, 2016 (Faridabad)	6	(i) The Committee scrutinized the statement of Assurances from Sr. 1 to 17 given by the ministers on the floor of the House during the Session held in the November Session, 2015. (ii) The Committee partly Drafted its 45th Report.
55.	5th March, 2016 (Delhi)	6	(i) The Committee partly Drafted its 45th Report. (ii) The Chairperson confirmed the Proceedings of the meetings of the Committee.

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56.	8th March, 2016	6	(i) The Chairperson confirmed the Proceedings of the meetings of the Committee. (ii) The Committee Drafted and finalized the 45th Report.

The Details of the meetings held at places outside Chandigarh are as under:-

Sr. No.	Date of Meetings	Place of Meetings
1.	22nd May, 2015	Haryana Bhawan, New Delhi
2.	12th June, 2015	Haryana Bhawan, New Delhi
3.	13th June, 2015	Haryana Bhawan, New Delhi
4.	24th June, 2015	Srinagar
5.	2 st June, 2015	Sonamarg
6.	22nd June, 2015	Gulmarg
7.	24th June, 2015	Pehalgam
8.	13th July, 2015	Haryana Bhawan, New Delhi
9.	24th July, 2015	Haryana Bhawan, New Delhi
10.	7th August, 2015	Haryana Bhawan, New Delhi
11.	28th August, 2015	Haryana Bhawan, New Delhi
12.	13th September, 2015	Haryana Bhawan, New Delhi
13.	18th September, 2015	Haryana Bhawan, New Delhi
14.	16th October, 2015	Haryana Bhawan, New Delhi
15.	2nd November, 2015	Morni
16.	20th November, 2015	Haryana Bhawan, New Delhi
17.	22nd January, 2016	Haryana Bhawan, New Delhi
18.	29th January, 2016	Haryana Bhawan, New Delhi
19.	8th February, 2016	Shimla
20.	15th February, 2016	Faridabad
21.	5th March, 2016	Haryana Bhawan, New Delhi

Report Presented

The Committee presented its 45th Report for the year, 2015-16 to the House on 30th March, 2016.

Proceedings

A record of proceedings of meetings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

COMMITTEE ON SUBORDINATE LEGISLATION

The Committee consisting of 8 Members of the Haryana Vidhan Sabha (including the Advocate General) was nominated by the Hon'ble Speaker on the 28th April, 2015 and was notified in the official Gazette *vide* Notification No.HVS/SLC/1/2015-16/22, dated 29th April,2015.

Shri Manish Kumar Grover, MLA was appointed as the Chairperson of the Committee by the Hon'ble Speaker.

The Committee held 60 meetings during the period under Review.

The names of Members/Special Invitees and number of meetings attended by each of them are shown in the following Table:-

Sr. No.	Name of the Members		Number of meetings Attended
1.	Shri Manish Kumar Grover, M.L.A.	Chairperson	47
2.	Shri Karan Singh Dalal, M.L.A.	Member	56
3.	Shri Mool Chand Sharma, M.L.A.	Member	37
4.	Shri Nayab Singh Saini, M.L.A.	Member	15
5.	Shri Ravinder Machhrouli, M.L.A.	Member	36
6.	Shri Tek Chand Sharma, M.L.A.	Member	36
7.	Prof. Ravinder Baliyala, M.L.A.	Member	58
**8.	Shri Umesh Aggarwal, M.L.A.	Member	18
9.	Advocate General, Haryana.	Member	NIL

Special Invitees

***1.	Smt. Latika Sharma, M.L.A.	01
****2.	Shri Kuldip Sharma, M.L.A.	54
*****3.	Shri Anoop Dhanak, M.L.A.	13

* Being appointed as Minister of State, Haryana, Shri Nayab Singh, M.L.A. resigned from the Membership of the Committee w.e.f. 23rd July, 2015 and notified *vide* Notification No. HVS-SLC-1/2015-16/55, dated 27th July, 2015.

** Shri Umesh Aggarwal, M.L.A. nominated as member of the Committee on dated 4th August, 2015, *vide* Notification No. HVS-SLC- 1/2015-16/59, dated 4th August, 2015.

*** Smt. Latika Sharma, M.L.A. nominated as Special Invitee of the Committee on dated 11th May,2015, *vide* Notification No. HVS-SLC- 1/2015-16/33, dated 11th May, 2015.

**** Shri Kuldip Sharma, M.L.A. nominated as Special Invitee of the Committee on dated 11th May,2015, vide Notification No. HVS-SLC- 1/2015-16/36, dated 11th May,2015.

***** Shri Anoop Dhanak, M.L.A. nominated as Special Invitee of the Committee on dated 9th December,2015, vide Notification No. HVS-SLC- 1/2015-16/94, dated 9th December,2015.

Rules Scrutinized

The Committee scrutinized the following Rules:-

1. The Punjab Sugarcane (Regulation of Purchase and Supply) Rules,1992 framed under the Punjab Sugarcane (Regulation of Purchase and Supply) Act,1953.
2. The Punjab Slum Areas (Improvement and Clearance) Rules,1962 framed under the Punjab Slum Areas (Improvement and Clearance) Act,1961.
3. The Punjab Agricultural Produce Markets (General) Rules, 1962 framed under the Punjab Agricultural Produce Markets Act,1961.

Meetings held and Business transacted

The date of meetings, the number of Members present and Business transacted at each meeting are given below:-

Sr. No.	Date of Meeting	Number of Members / Special Invitees Present	Business transacted
1	2	3	4
1.	5.5.2015	6	Welcome Address.
2.	13.5.2015	6	1. Papers placed before the Committee. 2. Selection of Rules for Scrutiny. 3. The Committee decided to hold its next meeting at Haryana Bhawan, New Delhi on 22nd May, 2015.
3.	19.5.2015	7	Watching of the implementation of the observations/recommendations made by the Committee in respect of the Punjab Animal Contagious Diseases Rules,1953 framed under the Punjab Livestock and Birds Diseases Act, 1948 as contained in its 36th-43rd Report.
4.	22.5.2015 (New Delhi)	8	Watching of the implementation of the observations/recommendations made by the Committee in respect of the Punjab Ayurvedic and Unani Practitioner's (General) Rules,1964

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			framed under the Punjab Ayurvedic and Unani Practitioner's Act, 1953 as contained in its 35th-43rd Reports.
5.	25.5.2015	5	<ol style="list-style-type: none"> 1. Watching of the implementation of the observations/recommendations made by the Committee in respect of the Punjab Village Common Lands (Regulation) Rules, 1964 framed under the Punjab Village Common Lands (Regulation) Act, 1961 as contained in its 39th-43rd Reports. 2. The Committee decided to hold its next meeting at Haryana Bhawan, New Delhi on 29th May, 2015.
6.	29.5.2015 (New Delhi)	7	<ol style="list-style-type: none"> 1. Paper placed before the Committee. 2. The Committee decided to hold its next meeting at Benmore Rest House, Shimla (H.P) on 3rd June, 2015 and meeting with the Sister Committee of Himachal Legislative Assembly, Shimla on 4th June, 2015. 3. The Committee decided to undertake a study tour to the State of Karnataka Legislative Assembly w.e.f. 21-6-2015 to 27-6-2015.
7.	3.6.2015 (Shimla) H.P.	5	<ol style="list-style-type: none"> 1. The Committee framed the questionnaire to be discussed during the meeting with the Sister Committee of Himachal Pradesh Legislative Assembly on 4.6.2015. 2. The Hon'ble Speaker has not permitted the Committee on Subordinate Legislation to undertake the study-tour to the State of Karnataka.
8.	4.6.2015 (Shimla) H.P.	5	The Committee discussed the matter on common interests with Secretary and other concerned Officers/official of the Committee on Subordinate Legislation of Himachal Pradesh Legislative Assembly and also exchanged their views on different points.
9.	10.6.2015	7	<ol style="list-style-type: none"> 1. Watching of the implementation of the observations/recommendations made by the Committee in respect of the Haryana Public Distribution System (Licensing and Control) Order, 2009 framed under the Essential

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			Commodities Act, 1955 as contained in its 40th-43rd Reports.
			2. The Committee decided to undertake a study tour to the State of Uttarakhand Legislative Assembly w.e.f. 16-6-2015 to 18-6-2015.
10.	16.6.2015 Dehradun (Uttarakhand)	4	<p>1. Paper placed before the Committee.</p> <p>2. The meeting with the Sister Committee of Uttarakhand Legislative Assembly was fixed for 16th June, 2015 at Dehradun but due to inability shown by their Assembly Secretariat, the meeting with the Sister Committee could not be held on 16th June, 2015.</p>
11.	17.6.2015 Mussoorie (U.K.)	7	Watching of the implementation of the Mussoorie observations/recommendations made by the (U.K.) Committee in respect of the Haryana Tax on Luxuries Rules, 2008 framed under the Haryana Tax on Luxuries Act, 2007 as contained in its 40th - 43rd Reports.
12.	18.6.2015 Chakrata (U.K.)	7	Watching of the implementation of Chakrata the observations/recommendations made by the Committee in respect of the Haryana Air Prevention and Control of Pollution) Rules, 1983 framed under the Haryana Air-(Prevention and Control of Pollution) Act, 1981 as contained in its 41st - 43rd Reports.
13.	24.6.2015	7	1. The Committee noticed that the copies of the Act and Rules supplied by the concerned Department are not legible. Moreover, the same are not printed copies of the Rules as published in the Gazette. It has also been noticed by the Committee that the copies of the rules are not amended up-to-date instead of incorporating the necessary amendment at the relevant place i.e. in the rules itself. The copies of separate notifications containing amendments have been annexed with the rules, which is not proper and useful for the Committee for scrutiny. The Committee observed that the oral examination of the transport Department made in respect of the Haryana Motor Vehicles Rules, 1993 framed under the Motor Vehicles Act, 1988 in its next meeting on dated 1st July, 2015.

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			<ol style="list-style-type: none"> 2. The Committee has observed that the copies of the Act/Rules supplied by the concerned Department are not printed as published in the Gazette. Moreover many mistakes in the Act. The Committee observed that the Department may again be requested to supply the amended up-to-dated copies of the aforesaid rules in printed form. 3. The Committee decided to hold its next meeting at Haryana Bhawan, New Delhi on 4th July, 2015.
14.	1.7.2015	8	<ol style="list-style-type: none"> 1. Papers placed before the Committee. 2. Selection of Rules for Scrutiny. 3. Oral examination of the Additional Chief Secretary to Government, Haryana, Transport Department regarding supply of the Rules and Act made in respect of the Haryana Motor Vehicles Rules,1993 framed under the Motor Vehicles Act,1988.
15.	4.7.2015 (New Delhi)	8	<ol style="list-style-type: none"> 1. Scrutiny of the Punjab Sugarcane (Regulation of Purchase and Supply) Rules,1992 framed under the Punjab Sugarcane (Regulation of Purchase and Supply) Act,1953. 2. The Committee decided to hold its spot study programme at PWD, Rest House, Yamuna Nagar on 13th July,2015 at 3.00 P.M to make on the spot study of the implementation/working of the Punjab Sugarcane (Regulation of Purchase and Supply) Rules,1992 and to have discussion with the concerned Officers and farmers. 3. As per telephonic message received from the Chairperson of the Committee on Subordinate Legislation, the spot study programme, dated 13th July,2015 at PWD, Rest House, Yamuna Nagar was post pond.
16.	7.7.2015	7	Scrutiny of the Punjab Sugarcane (Regulation of Purchase and Supply) Rules,1992 framed under the Punjab Sugarcane (Regulation of Purchase and Supply Act,1953. Informal Discussion with the Departmental Representative.

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17.	15.7.2015	7	<ol style="list-style-type: none"> 1. Scrutiny of the Punjab Sugarcane (Regulation of Purchase and Supply) Rules, 1992 framed under the Punjab Sugarcane (Regulation of Purchase and Supply) Act, 1953. 2. The Committee decided to undertake a study tour to the State of Jammu & Kashmir w.e.f. 5-8-2015 to 11-8-2015.
18.	22.7.2015	8	<ol style="list-style-type: none"> 1. Scrutiny of the Punjab Sugarcane (Regulation of Purchase and Supply) Rules, 1992 framed under the Punjab Sugarcane (Regulation of Purchase and Supply) Act, 1953. 2. The Committee postponed the study tour to the State of Jammu & Kashmir w.e.f. 5-8-2015 to 11-8-2015.
19.	29.7.2015	6	Condolence Resolution (Former President of India Dr. A.P.J. Abdul Kalam).
20.	5.8.2015	4	Watching of the implementation of the observations/recommendations and the Committee observes that at this stage a reminder may be issued to the concerned Department to implement the observations/recommendations made by the Committee.
21.	12-08-2015	6	<ol style="list-style-type: none"> 1. Resumption of scrutiny of the Punjab Sugarcane (Regulation of Purchase and Supply) Rules, 1992 framed under the Punjab Sugarcane (Regulation of Purchase and Supply) Act, 1953. 2. Confirmation of the Proceedings.
22.	19-08-2015	5	<ol style="list-style-type: none"> 1. Resumption of scrutiny of the Punjab Sugarcane (Regulation of Purchase and Supply) Rules, 1992 framed under the Punjab Sugarcane (Regulation of Purchase and Supply) Act, 1953. 2. Watching of the implementation of the observations/recommendations made by the Committee in respect of the Punjab Scheduled Roads and Controlled Areas Restriction on Unregulated Development Rules, 1965 framed under the Punjab Scheduled Roads and Controlled Areas Restriction on Unregulated Development Act, 1963 as contained in its 42nd & 43rd Reports.

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			3. The Committee decided to hold its own meeting at Haryana Bhawan, New Delhi on 22-8-2015.
23.	22-08-2015 (New Delhi)	6	Resumption of scrutiny of the Punjab Sugarcane (Regulation of Purchase and Supply) Rules,1992 framed under the Punjab Sugarcane (Regulation of Purchase and Supply) Act,1953.
24.	25-08-2015	6	<ol style="list-style-type: none"> <li data-bbox="524 498 953 529">1. Paper placed before the Committee. <li data-bbox="524 547 1059 711">2. Resumption of scrutiny of the Punjab Sugarcane (Regulation of Purchase and Supply) Rules,1992 framed under the Punjab Sugarcane (Regulation of Purchase and Supply) Act,1953. <li data-bbox="524 729 1059 917">3. Watching of the implementation of the observations/recommendations made by the Committee in respect of the Haryana Kisan Pass Book Rules,1996 framed under the Haryana Kisan Pass Book Act,1994 as contained in its 43rd Report.
25.	16-09-2015	6	<ol style="list-style-type: none"> <li data-bbox="524 935 953 966">1. Papers placed before the Committee. <li data-bbox="524 984 1059 1148">2. Resumption of scrutiny of the Punjab Sugarcane (Regulation of Purchase and Supply) Rules,1992 framed under the Punjab Sugarcane (Regulation of Purchase and Supply) Act,1953. <li data-bbox="524 1166 1059 1263">3. The Committee decided to hold its own meeting at Haryana Bhawan, New Delhi on 18.9.2015.
26.	18-09-2015 (New Delhi)	5	Condolence Resolution (Ex. Member of Haryana Legislative Assembly, Shri Kailash Chand Sharma).
27.	22-09-2015	7	<ol style="list-style-type: none"> <li data-bbox="524 1390 1059 1554">1. Resumption of scrutiny of the Punjab Sugarcane (Regulation of Purchase and Supply) Rules,1992 framed under the Punjab Sugarcane (Regulation of Purchase and Supply) Act,1953. <li data-bbox="524 1572 1059 1665">2. The Committee decided to hold its own meeting at Haryana Bhawan, New Delhi on 26.9.2015.

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28.	26-09-2015 (New Delhi)	4	Study of the Punjab Slum Areas (Improvement and Clearance) Act,1961.
29.	30-09-2015	4	<ol style="list-style-type: none"> 1. Paper placed before the Committee. 2. Study of the Punjab Slum Areas (Improvement and Clearance) Act,1961. 3. The Committee decided to hold its own meeting at Haryana Bhawan, New Delhi on 3.10.2015.
30.	03-10-2015 (New Delhi)	5	Study of the Punjab Slum Areas (Improvement and Clearance) Act,1961.
31.	08-10-2015	4	<ol style="list-style-type: none"> 1. Paper placed before the Committee. 2. Scrutiny of the Punjab Slum Areas (Improvement and Clearance) Rules,1962 framed under the Punjab Slum Areas (Improvement and Clearance) Act,1961.The Committee noticed that the copies of the Act and Rules supplied by the concerned Department are not printed same as published in the Gazette. It has also been noticed by the Committee that the copies of the Act and Rules are not amended up-to-dated instead of incorporating the necessary amendment at the relevant place i.e. in the Act and Rules itself. The Committee observed that the oral examination of the Urban Local Bodies Department made in respect of the Punjab Slum Areas (Improvement and Clearance) Rules,1962 framed under the Punjab Slum Areas (Improvement and Clearance) Act,1961 in its meeting on dated 14th October,2015.
32.	14-10-2015	4	Due to unavoidable circumstances, the Committee decided to postpone of the oral examination of the Principal Secretary to Government, Haryana, Urban Local Bodies Department.
33.	23-10-2015	6	<ol style="list-style-type: none"> 1. Papers placed before the Committee. 2. Resumption of scrutiny of the Punjab Slum (Improvement and Clearance Rules,1962 framed under the Punjab Slum Areas (Improvement and Clearance) Act,1961.
34.	28-10-2015	7	1. Paper placed before the Committee.

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			<p>2. Oral examination of the Principal Secretary to Government, Haryana, Urban Local Bodies Department regarding supply of the Rules and Act made in respect of the Punjab Slum Areas(Improvement and Clearance) Rules, 1962 framed under the Punjab Slum Areas (Improvement and Clearance) Act,1961.</p> <p>3. The Committee decided to undertake a study tour to the State of Rajasthan w.e.f. 5.11.2015 to 10.11.2015.</p>
35.	06-11-2015 Jaipur (Rajasthan)	7	<p>1. As per the communication conveyed by the Rajasthan Legislative Assembly, the meeting with the Sister Committee was not possible to hold due to inconvenient time schedule of the Sister Committee of Rajasthan Legislative Assembly.</p> <p>2. Study of the Punjab Slum Areas (Improvement and Clearance) Act,1961.</p>
36.	08-11-2015 (Nathdwara)	4	<p>1. Papers placed before the Committee.</p> <p>2. Study of the Punjab Slum Areas (Improvement and Clearance) Act,1961.</p>
37.	09-11-2015 (Udaipur)	4	Study of the Punjab Slum Areas (Improvement and Clearance) Act,1961.
38.	10-11-2015 (Ajmer)	7	<p>1. Paper placed before the Committee.</p> <p>2. Study of the Punjab Slum Areas (Improvement and Clearance) Act,1961.</p>
39.	18-11-2015	6	<p>1. Papers placed before the Committee.</p> <p>2. Confirmation of the Proceedings.</p> <p>3. Study of the Punjab Slum Areas (Improvement and Clearance) Act,1961.</p> <p>4. The Committee decided to undertake a study tour to the State of Goa w.e.f. 28.12.2015 to 1.01.2016.</p>
40.	26-11-2015	5	Study of the Punjab Slum Areas (Improvement and Clearance) Act,1961.
41.	05-12-2015 (New Delhi)	7	Scrutiny of the Punjab Slum Areas (Improvement and Clearance) Rules,1962 framed under the Punjab Slum Areas (Improvement and Clearance) Act,1961.

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42.	08-12-2015	7	Resumption of scrutiny of the Punjab Slum Areas (Improvement and Clearance) Rules,1962 framed under the Punjab Slum Areas (Improvement and Clearance) Act,1961.
43.	17-12-2015	5	<ol style="list-style-type: none"> 1. Paper placed before the Committee. 2. Oral examination of the Additional Chief Secretary to Government Haryana, Home Department regarding non-supply of the Rules and Act made in respect of the East Punjab Exchange of Prisoners Rules framed under the East Punjab Exchange of Prisoners Act,1948.
44.	22-12-2015	8	<ol style="list-style-type: none"> 1. Paper placed before the Committee. 2. Oral examination of the Additional Chief Secretary to Government, Haryana, Agriculture Department regarding supply of the replies of the observations/recommendations of the Committee made in respect of the Punjab Sugarcane (Regulation of Purchase and supply) Rules,1992 framed under the Punjab Sugarcane (Regulation of Purchase and supply) Act,1953.
45.	27-12-2015 (New Delhi)	8	The Committee framed the questionnaire to be discussed during the meeting with the Sister Committee of Goa Legislative Assembly on 29.12.2015.
46.	29-12-2015 (Panji) Goa	7	The Committee discussed the matter on common interests with Secretary and other concerned Officers/official of the Committee on Subordinate Legislation of Goa Legislative Assembly and exchanged their view of different points.
47.	31-12-2015 (Madgaon)	8	Watching of Implementation of the observations/recommendations and consideration of Notification in respect of the Punjab Animal Contagious Diseases Rules,1953 which is inconsistent with the provisions of the Central Act has been repealed and thereafter, no further action is required to be taken in the matter.
48.	02-01-2016 (New Delhi)	8	Watching of Implementation of the observations/recommendations and consideration of Notification in respect of the Haryana Registration of Births and Deaths Rules, 2002 which is the rule has been fully implemented by the Department

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			concerned, therefore, the Committee observed that no further action is required to be taken in the matter.
49.	06-01-2016	8	<ol style="list-style-type: none"> 1. Papers placed before the Committee. 2. Study of the Punjab Agricultural Produce Markets Act,1961.
50.	13-01-2016	6	<ol style="list-style-type: none"> 1. Scrutiny of the Punjab Agricultural Produce Markets (General) Rules,1962 framed under the Punjab Agricultural Produce Markets Act,1961. 2. Confirmation of Proceedings. 3. The Committee decided to hold its own meeting at Haryana Bhawan, New Delhi on 16.1.2016.
51.	16-01-2016 (New Delhi)	3	Resumption of scrutiny of the Punjab Agricultural Produce Markets (General) Rules,1962 framed under the Punjab Agricultural Produce Markets Act,1961.
52.	20-01-2016	4	<ol style="list-style-type: none"> 1. Paper placed before the Committee. 2. Resumption of scrutiny of the Punjab Agricultural Produce Markets (General) Rules,1962 framed under the Punjab Agricultural Produce Markets Act,1961.
53.	27-01-2016	9	Resumption of scrutiny of the Punjab Agricultural Produce Markets (General) Rules,1962 framed under the Punjab Agricultural Produce Markets Act,1961.
54.	03-02-2016	7	<ol style="list-style-type: none"> 1. Resumption of scrutiny of the Punjab Agricultural Produce Markets (General) Rules,1962 framed under the Punjab Agricultural Produce Markets Act,1961. 2. The Committee decided to hold its own meeting at Haryana Bhawan, New Delhi on 5.02.2016. 3. The Committee decided to undertake study tour programme to the State of Madhya Pradesh w.e.f. 22.02.2016 to 26.02.2016. 4. As per telephonic message received from the Chairperson of the Committee on Subordinate

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			Legislation, the study tour programme to the State of Madhya Pradesh w.e.f. 21-2-2016 to 27-2-2016 was post pond.
55.	05-02-2016 (New Delhi)	6	Resumption of scrutiny of the Punjab Agricultural Produce Markets (General) Rules, 1962 framed under the Punjab Agricultural Produce Markets Act, 1961.
56.	10-02-2016	6	<ol style="list-style-type: none"> 1. Paper placed before the Committee. 2. Resumption of scrutiny of the Punjab Agricultural Produce Markets (General) Rules, 1962 framed under the Punjab Agricultural Produce Markets Act, 1961. 3. The Committee observed that the oral examination of the Urban Local Bodies Department made in respect of the Punjab Slum Areas (Improvement and Clearance) Rules, 1962 framed under the Punjab Slum Areas (Improvement and Clearance) Act, 1961 and the oral examination of the Committee in respect of the Mines & Geology Department made in respect of the Haryana Minor Mineral Concession, Stocking, Transportation Minerals and Prevention of Illegal Mining Rules, 2012 framed under the Mines and Minerals (Development and Regulation) Act, 1975 in its meeting on dated 16th February, 2016. 4. The Committee decided to hold its own meeting at Suraj Kund, Faridabad on 12.2.2016.
57.	12-02-2016 Suraj Kund (Fridabad)	7	Resumption of scrutiny of the Punjab Agricultural Produce Markets (General) Rules, 1962 framed under the Punjab Agricultural Produce Markets Act, 1961.
58.	16-02-2016	5	<ol style="list-style-type: none"> 1. Papers placed before the Committee. 2. Oral examination of the Principal Secretary to Government, Haryana, Urban Local Bodies Department regarding non-supply of the reply on the observations/recommendations of the Committee made in respect of the Punjab Slum Areas (Improvement and Clearance)

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			<p>Rules,1962 framed under the Punjab Slum Areas (Improvement and Clearance) Act,1961.</p> <p>3. Oral examination of the Additional Chief Secretary to Government Haryana, Mines & Geology Department regarding non-implementation of the observations/recommendations of the Committee made in respect of the Haryana Minor Mineral Concession, Stocking, Transportation Minerals and Prevention of Illegal Mining Rules,2012 framed under the Mines and Minerals (Development and Regulation) Act,1975 as contend in its 43rd Report.</p> <p>4. Resumption of scrutiny of the Punjab Agricultural Produce Markets (General) Rules,1962 framed under the Punjab Agricultural Produce Markets Act,1961.</p>
59.	05-03-2016 (New Delhi)	8	<p>1. Papers placed before the Committee.</p> <p>2. The Committee observed that the oral examination of the Mines & Geology Department regarding discuss the reply of the department in respect of implementation of the observations/recommendations of the Committee made in respect of the Haryana Minor Mineral Concession, Stocking, Transportation Minerals and Prevention of Illegal Mining Rules,2012 framed under the Mines and Minerals (Development and Regulation) Act,1975 and the oral examination of the Committee made in respect of the Punjab Agricultural Produce Markets (General) Rules,1962 framed under the Punjab Agricultural Produce Markets Act,1961 in its meeting on dated 9th March,2016.</p> <p>3. The Committee partly drafted its 44th Report for the year 2015-2016.</p>
60.	09-03-2016	7	<p>1. Papers placed before the Committee.</p> <p>2. Oral examination of the Additional Chief Secretary to Government Haryana, Mines & Geology Department regarding discuss the reply of the department in respect of implementation of the observations/recommendations of the Committee made in respect of the Haryana Minor Mineral</p>

1	2	3	4
			Concession, Stocking, Transportation Minerals and Prevention of Illegal Mining Rules, 2012 framed under the Mines and Minerals (Development and Regulation) Act, 1975 as contended in its 43rd Report.
		3.	Oral examination of the Additional Chief Secretary to Government, Haryana, Agriculture Department regarding non-supply of the reply on the observations/recommendations of the Committee made in respect of the Punjab Agricultural Produce Markets (General) Rules, 1962 framed under the Punjab Agricultural Produce Markets Act, 1961.
		4.	Confirmation of the Proceedings.
		5.	The Committee drafted and finalized the 44th Report for the year 2015-2016.

Meetings at Places other than Chandigarh

The Committee held its meetings on the following dates and places :-

Sr. No.	Place	Date	Sr. No.	Place	Date
1.	New Delhi	22.05.15	2.	New Delhi	29.05.15
3.	Shimla (H.P)	03.06.15	4.	Shimla (H.P)	04.06.15
5.	Dehradun (U.K)	16.06.15	6.	Mussoorie (U.K)	17.06.15
7.	Chakrata (U.K)	18.06.15	8.	New Delhi	04.07.15
9.	New Delhi	22.08.15	10.	New Delhi	18.09.15
11.	New Delhi	26.09.15	12.	New Delhi	03.10.15
13.	Jaipur (Rajasthan)	06.11.15	14.	NathDwara (Raj.)	08.11.15
15.	Udaipur (Raj.)	09.11.15	16.	Ajmer (Raj.)	10.11.15
17.	New Delhi	05.12.15	18.	New Delhi	27.12.15
19.	Panaji (Goa)	29.12.15	20.	Madgaon	31.12.15
21.	New Delhi	02.01.16	22.	New Delhi	16.01.16
23.	New Delhi	05.02.16	24.	Surajkund (Faridabad)	12.02.16
25.	New Delhi	05.03.16			

Report Presented

The Committee presented its 44th Report for the year 2015-2016 to the House on the 31st March, 2016.

Proceedings

A record of the proceedings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

House Committee

The Committee consisting of five Members was nominated by the Hon'ble Speaker on 28th April, 2015, *vide* Notification No. HVS/ HC/1/2015-16/20, dated 29th April, 2015 for the year 2015-2016.

Hon'ble Deputy Speaker was Ex-Officio Chairperson of the Committee. The Committee held 31 meetings during the period under review.

The names of the Members and number of meetings attended by the each member are given below:-

Sr. No.	Name of Members	Number of meetings attended
1.	Smt. Santosh Yadav, Deputy Speaker	10
2.	Shri Kuldip Sharma, MLA	18
3.	Shri Nassem Ahmed, MLA	20
*4.	Shri Shyam Singh Rana, MLA	9
5.	Shri Om Parkash Yadav, MLA	17
**6.	Smt. Rohita Rewri, MLA	3

Special Invitee

*** 1.	Shri Pirthi Singh, MLA	18
****2.	Shri Hari Chand Midha, MLA	11

* Shri Shyam Singh Rana, MLA has resigned from the Committee w.e.f. 23.07.2015 on being appointed as the Chief Parliamentary Secretary.

** Smt., Rohita Rewri, MLA was nominated by the Hon'ble Speaker as Member of the Committee on 4th August, 2015 for the remaining period of year 2015-16.

*** Shri Pirthi Singh, MLA was nominated by the Hon'ble Speaker as Special Invitees of the Committee on 8th June, 2015 for the remaining period of the year 2015-16.

**** Shri Hari Chand Midha, MLA was nominated by the Hon'ble Speaker as Special Invitees of the Committee on 13th July, 2015 for the remaining period of the year 2015-16.

MEETINGS HELD AND BUSINESS TRANSACTED

Details showing the dates of the meetings held, number of members including Special Invitee present and business transacted in each meeting are as given below:-

Sr. No.	Date of Meetings	Number of Members / presents (Incl. Spl. Invitees)	Business transacted
1	2	3	4
1	06-05-2015	4	Secretary welcomed the Members of the House Committee and explained to them the Scope and functions of the Committee.
2.	13-05-2015	3	Discussion with the Director General, Hospitality Organization representatives of HUD regarding providing of better quality food, Proper Hospitality staff and shed over Tandoor area in the HUDA field Hostel, Sector-6, PKL.
3.	19-05-2015	3	Discussion regarding facilities to the Hon'ble Members.
4.	26-05-2015	2	Allotment of Servant Quarters and Motor Garages and discussion regarding facilities to the Hon'ble Members.
5.	03-06-2015	3	Discussion regarding facilities to be provided to the MLAs.
6.	08-06-2015	1	No work was transacted as there was no quorum. Hence no business could be transacted.
7.	16-06-2015	3	Discussion regarding facilities to be provided to the MLAs.
8.	23-06-2015	4	Discussion regarding facilities to be provided to the MLAs.
9.	04-07-2015 (New Delhi)	3	Discussion regarding improvement in MLAs Hostel.
10.	07-07-2015	3	Requests of Shri Anand Singh Dangi, MLA regarding dismissal of notice under Sub-Section (1) section 4 of the Public Premises (Eviction of Unauthorized Occupation) Act, 1971 in respect of Flat no. 201 received through Hon'ble Speaker and the Secretary, Haryana Vidhan Sabha, were placed before the House Committee. The Committee, after discussion, observed that since the matter is sub-Judice, therefore, the Committee

1	2	3	4
			has nothing to do in the matter. and discussion regarding facilities to be provided to the MLAs. The Committee discussed about the facilities to be provided to the Member of Haryana Vidhan Sabha in the HUDA Field Hostel, Kisan Bhawan and Panchayat Bhawan.
11.	14-07-2015	3	Discussion regarding facilities to the Hon'ble Members in the HUDA Field Hostel, Kissan Bhawan, PKL & Panchayat Bhawan, Chandigarh.
12.	21-07-2015	4	Discussion regarding facilities to the Hon'ble Members in the HUDA Field Hostel, Kissan Bhawan PKL & Panchayat Bhawan, Chandigarh.
13.	28-07-2015	4	The Committee places on record its deep of sorrow and grief over the sad demise of President of India Dr. A.P.J.Abdul Kalam on 27th July 2015. He was true Gem of India who contributed immensely in many fields including Defense, Medical, Agriculture Educating etc. His contribution for the al-round development of India id invaluable and the same has also added golden feathers in the cap of Mother India. He was also known as missile man in the world. The Committee observed two minutes' silence as a mark of respect to the departed soul. The Committee desired that a copy of this resolution may be sent to the quarter concerned.
14.	04-08-2015	5	Discussion regarding improvement in the MLAs Hostel.
15.	11-08-2015	5	Allotment of Flats.
16.	18-08-2015	3	Discussion regarding improvement in MLAs Hostel and Allotment of Motor Garage.
17.	25-08-2015	4	Allotment of rooms to the Hon'ble Members in the HUDA Field Hostel, Kisan Bhawan, Irrigation rest House, PKL and Panchayat Bhawan, Chandigarh During Monsoon Session, 2015.
18.	15-09-2015	3	Discussion regarding improvement in MLAs Hostel.
19.	22-09-2015	4	Discussion regarding facilities to the Hon'ble Members in the HUDA Field Hostel, Kissan Bhawan, PKL & Panchavat Bhawan, Chandigarh.
20.	06-10-2015	5	Discussion regarding improvement in the MLAs Hostel.

1.	2	3	4
21.	04-11-2015	3	Discussion regarding facilities to the Hon'ble Members in the HUDA Field Hostel, Kissan Bhawan, PKL & Panchayat Bhawan, Chandigarh and the request dated 20.10.2015 from the Private Secretary to Chief Parliamentary Secretary, Dr. Kamal Gupta regarding charging of normal license fee in respect of MLA Flat No. 14, Sec.-3,Chd. for the period from 30.07.2015 to 6.10.2015 was placed before the Committee. The Committee acceded to the request and desired that normal license fee may be charged for the above-said period.
22.	19-11-2015	2	No work was transacted as there was no quorum. Hence no business could be transacted.
23.	08-12-2015	6	The request dated 17.11.2015 from the Private Secretary to the Minister of State for Public Health Engineering, Excise and Taxation Shri Ghanshyam Saraf regarding charging of normal license fee in respect of MLA Flat No.6, Sec.-3,Chd. for the period from 4.08.2015 to 2.11.2015 was placed before the Committee. The Committee acceded to the request and desired that normal license fee may be charged for the above-said period and Discussion regarding facilities to the Hon'ble Members in the HUDA Field Hostel, Kissan Bhawan, PKL & Panchayat Bhawan, Chandigarh. The Committee also decided To undertake study tour to the State of Rajasthan from 19.12.2015 to 26.12.2015.
24.	17-12-2015	2	Discussion regarding improvement in the MLAs Hostel. The matter Regarding non- vacation of MLAs Flat No. 201 and 303 by Shri Anand Singh Dangi, MLA and Smt. Shakuntala Khatak, MLA respectively despite orders of the Court of Shri Prince Dhawan, IAS Sub Divisional Magistrate (Central) exercising the powers of Estate Officer was placed before the Committee.
25.	19-12-2015 (New Delhi)	3	The Committee discussed about the points to be discussed with the Sister Committee of Rajasthan Legislative Assembly during the tour Programme of the Committee to the State of Rajasthan.
26.	21-12-2015 (Jaipur)	2	At the outset, the Chairman, House Committee, Rajasthan Legislative Assembly, behalf of the Committee, welcomed the visiting Committee of

1	2	3	4
			Haryana Legislative Assembly. Thereafter, the Committee discussed the matter of Common interest and various scope & function of both the Committee.
27.	22-12-2015 (Bikaner)	3	The committee discussed with the Officer of District Administration regarding facility of stay for the Hon'ble Members. The Officer of the District Administration informed that beside Circuit House, the Rest House/Dak Bungalows of some other Departments are providing facility of stay to the Members of Rajasthan Legislative Assembly.
28.	24-12-2015 (Jaisalmer)	2	The Committee reviewed the matter discussed in the meetings held on 21.12.2015 & 22.12.2015 at Jaipur and Bikaner respectively.
29.	06-01-2016	3	The committee discussion providing of separate water meter.
30.	06-2-2016 (New Delhi)	6	The House Committee decided to under take Study Tour to the States of Goa & Maharashtra w.e.f. from 22.2.2016 to 01.3.2016.
31.	30-03-2016	5	The committee discussed the matter regarding revision of room rent (The Haryana MLAs Hostel, Sec.-3, Chandigarh. The Committee observed that with the renovation of Haryana MLAs Hostel Several new facilities like LED TV Sets, Solar Heating System and new furniture Of furnishing articles have been provided in the rooms of MLAs Hostel. The request of Smt. Santosh Chauhan Sarwan, MLA regarding vacation of MLAs Flat No. 23, Sec.-3 Chd. placed before the House Committee. The House Committee observed that the rooms were got Reserved for the Hon'ble Members in the HVPN Guest House, Sec.-6, PKL, Irrigation Department, Sec.-5, PKL, HUDA Field Hostel, Sec.-6, PKL. Kissan Bhawan, Sec.-14, PKL., Lajwanti Dharamshala, Shri Mata Mansa Devi, Shrine Board, PKL. for the use of Hon'ble Members as the Haryana MLAs Hostel Sec.-3 was under renovation.

Proceedings

A Set of the proceedings of the Committee has been kept in the Haryana Vidhan Sabha.

Library Committee

The Committee consisting of six Members was nominated by the Hon'ble Speaker on 28th April, 2015, *vide* Notification No. HVS/Lib./1/2015-16/20, dated 29th April, 2015 for the year 2015- 2016.

Smt. Seema Trikha, MLA was appointed as the Chairperson of the Committee by the Hon'ble Speaker.

The Committee held 46 meetings during the period under review.

The names of the Members and number of meetings attended by the each member are given below:-

Sr. No.	Name of Members		Number of meetings attended
*1.	Smt. Seema Trikha, MLA	Chairperson	10
**2.	Smt. Prem Lata, MLA	Chairperson	22
3.	Shri Jai Tirath, MLA	Member	38
4.	Prof. Dinesh Kaushik, MLA	Member	22
5.	Smt. Latika Sharma, MLA	Member	05
6.	Shri Sukhwinder, MLA	Member	29
7.	Smt. Naina Singh Chautala, MLA	Member	11
***8.	Shri Ravinder Kumar, MLA	Special Invitee	14
***9.	Shri Jasbir Deswal, MLA	Special Invitee	15
****10.	Smt. Geeta Bhukkal, MLA	Special Invitee	28

- * Smt. Seema Trikha, MLA has resigned from the Chairpersonship of the Library Committee on dated 23rd July, 2015 on being appointed as the Chief Parliamentary Secretary.
- ** Smt. Prem Lata, MLA was nominated by the Hon'ble Speaker as Chairperson of the Committee on 28th July, 2015 for the remaining period of year 2015-16.
- *** Shri Ravinder Kumar, MLA and Shri Jasbir Deswal, MLA were nominated by the Hon'ble Speaker as Special Invitees of the Committee on 26th May, 2015 for the remaining period of the year 2015-16.
- **** Smt. Geeta Bhukkal, MLA was nominated by the Hon'ble Speaker as Special Invitees of the Committee on 13th July, 2015 for the remaining period of the year 2015-2016.

MEETINGS HELD AND BUSINESS TRANSACTED

Details showing the dates of the meetings held, number of members including Special Invitee present and business transacted in each meeting are as given below:-

Sr. No.	Date of Meetings	Number of Members / presents (Incl. Spl. Invitees)	Business transacted
1	2	3	4
1	05-05-2015	6	Secretary to Hon'ble Speaker welcomed the Members of the Library Committee and explained to them the Scope and functions of the Committee. It was also recommended for continuation of Newspapers/ Magazines etc. and the books in English, Hindi, Punjabi, etc. on different subjects be purchased for the basis of Discount recommendation by G.O.C. for the year 2015-16 as per past practice. The Committee also decided to provide daily newspapers and periodical magazines of different languages at the residence of Secretary to Hon'ble Speaker.
2.	12-05-2015	4	The Committee decided to send letters to the Hon'ble Members of Haryana Vidhan Sabha for sending their valuable suggestions for purchasing of books for the Library of Haryana Vidhan Sabha.
3.	19-05-2015	5	The Committee selected seven books for the use of Library.
4.	26-05-2015	1	No work was transacted as there was no quorum. Hence no business could be transacted.
5.	03-06-2015	3	The Committee selected four books for the use of Library.
6.	09-06-2015	3	The Committee selected four books for the use of Library.
7.	13-06-2015 (New Delhi)	5	The Committee selected three books for the use of Library.
8.	16-06-2015	6	The Committee selected five books for the use of Library.
9.	23-06-2015	5	The Committee selected five books for the use of Library. The Chairperson of the Committee confirmed the proceedings of earlier meetings.
10.	02-07-2015	4	The Committee recommended that "Organizer" Magazine be Supplied in the Library.

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11.	07-07-2015	4	The Committee selected five books for the use of Library. The Chairperson of the Committee confirmed the proceedings of earlier meetings.
12.	14-07-2015	4	The Committee selected four books for the use of Library.
13.	22-07-2015	6	The Committee selected five books for the use of Library. The Chairperson of the Committee confirmed the proceedings of earlier meetings.
14.	28-07-2015	5	The Committee placed on record its deep sense of sorrow and grief over the sad demise of former President of India dr. A.P.J. Abdul Kalam on 27th July, 2015. The Committee prayed to Almighty to give peace to the departed souls and strength to the Members of the bereaved family to bear this irreparable loss.
15.	04-08-2015	7	The Committee selected seven books for the use of Library.
16.	11-08-2015	4	The Committee selected eight books for the use of Library.
17.	18-08-2015	4	The Committee selected ten books for the use of Library.
18.	25-08-2015	4	The Committee selected five books for the use of Library.
19.	15-09-2015	5	The Committee selected eight books for the use of Library.
20.	22-09-2015	5	The Committee discussed regarding visit of Library Committee of Punjab Vidhan Sabha in 01.10.2015, was placed before the Committee and the Committee noted its contents. The Chairperson of the Committee confirmed the proceedings of earlier meetings.
21.	29-09-2015	6	The Committee selected six books for the use of Library.
22.	06-10-2015	7	The Committee selected four books for the use of Library.
23.	12-10-2015	3	The Committee selected four books for the use of Library.
24.	19-10-2015	4	No work was transacted as there was no quorum. Hence no business could be transacted.

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25.	26-10-2015	3	The Committee selected three books for the use of Library.
26.	03-11-2015	3	The Committee selected five books for the use of Library.
27.	09-11-2015	5	The Committee selected four books for the use of Library. The Chairperson of the Committee confirmed the proceedings of earlier meetings.
28.	17-11-2015	3	No work was transacted as there was no quorum. Hence no business could be transacted.
29.	24-11-2015	2	No work was transacted as there was no quorum. Hence no business could be transacted.
30.	08-12-2015	6	The Committee selected six books for the use of Library.
31.	15-12-2015	5	The Committee selected eight books for the use of Library. The Chairperson of the Committee confirmed the proceedings of earlier meetings.
32.	19-12-2015 (New Delhi)	4	The Committee discussed regarding the improvement of Library in Haryana Vidhan Sabha. The Committee decided the tour programme to be undertaken by the Committee in the second week of January, 2016 to the state of Gujarat. The Committee also desired that a draft Tour programme be prepared and placed before the Committee for its Finalization in the next meeting which is to be held on 22.12.2015.
33.	22-12-2015	5	The Committee selected four books for the use of Library.
34.	29-12-2015	4	The Committee selected six books for the use of Library.
35.	05-01-2016	3	The Committee selected five books for the use of Library.
36.	12-01-2016	4	The Committee selected seven books for the use of Library.
37.	19-01-2016	3	The Committee selected five books for the use of Library.
38.	25-01-2016	3	The Committee selected eight books for the use of Library.
39.	02-02-2016	7	The Committee recommended that the monthly magazine "The Economist" be discontinued and

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			also recommended that monthly Magazines namely Frontline, Yojana, Partiyogita Darpan and Outlook (Hindi & English) be Supplied continuously in the Library.
40.	06-02-2016 (New Delhi)	1	No work was transacted as there was no quorum. Hence no business could be transacted.
41.	09-02-2016	6	The Committee selected four books for the use of Library.
42.	13-02-2016 (Fridabad)	5	The Committee did not select any book. (Faridabad)
43.	16-02-2016	4	The Committee selected four books for the use of Library. The Chairperson of the Committee confirmed the proceedings of earlier meetings.
44.	23-02-2016	1	No work was transacted as there was no quorum. Hence no business could be transacted.
45.	01-03-2016	4	The Committee selected seven books for the use of Library.
46.	08-03-2016	4	The Committee selected four books for the use of Library. The Chairperson of the Committee confirmed the proceedings of earlier meetings.

The Committees which were constituted in the year 2015-2016 selected the publication on the different subjects. The value of publication purchased during the period under review for the year 2015- 2016 including the cost of Newspapers/ Periodicals/ Magazines/ Government publication etc. was ₹ 2,13,111/-.

The details of the meetings held at the places outside Chandigarh are as under:-

Sr. No.	Date	Place
1.	13.06.2015	New Delhi
2.	19.12.2015	New Delhi
3.	06.02.2016	New Delhi
4.	13.02.2016	Aravali Golf Club, Faridabad

The proceeding of the Committee has been kept in record of Haryana Vidhan Sabha Secretariat.

COMMITTEE ON PETITIONS

The Committee consisting of the Seven Members of Haryana Vidhan Sabha was nominated by the Hon'ble Speaker vide notification No. HVS/Petitions/1/2015-16/26 dated 29th April, 2015 to serve on the Committee on Petitions of the Haryana Vidhan Sabha for the year 2015-2016, under Rule 268 of Rules of Procedure and Conduct of Business in the Haryana Legislative Assembly.

Sh. Ghanshyam Dass, MLA was appointed as the Chairperson of the Committee by the Hon'ble Speaker.

The Committee held 68 meetings during the period for the year 2015-16.

The names of the members and number of meetings attended by each of them are shown in the following

tabler-

Sr. No.	Name of the Member	Number of meetings attended
1.	Sh. Ghanshyam Dass, MLA	61
2.	Sh. Anand Singh Dangi, MLA	58
3.	Smt. Geeta Bhukkal MLA	56
4.	Sh. Balwan Singh, MLA	28
5.	Sh. Randhir Singh Kapriwas MLA	51
6.	Smt. Rohita Rewri, MLA	36
7.	Sh. Ved Narang, MLA	66
Special Invitees		
* 1.	Sh. Zakir Hussain, MLA	59
**2.	Smt. Seema Trikha, MLA	5
***3.	Sh. Ram Chand Kamboj, MLA	34
****4.	Sh. Lalit Nagar, MLA	38

* Vide Notification No. HVS/Petition/1/2015-16/35, dated 11th May, 2015 The Hon'ble Speaker has been pleased to nominate Shri Zakir Hussain, MLA to serve the Committee on Petitions as a Special Invitee for the remaining period of the year 2015-16.

** Vide notification No. HVS/Petition/1/2015-16/35, dated the 11th May, 2015 The Hon'ble Speaker has been pleased to nominate Smt. Seema Trikha, MLA to serve the Committee on Petitions as a Special Invitee for the remaining period of the year 2015-16 and Vide Notification No. HVS/Petitions/1/2015-16/47, dated 25th July, 2015 the Hon'ble Speaker has accepted the resignation of Smt. Seema Trikha, MLA as Special Invitee from Committee on Petitions.

*** Vide Notification No. HVS/Petition/1/2015-16/45, dated the 13th July, 2015, The Hon'ble Speaker has been pleased to nominate Shri Ram Chand Kamboj,

MLA to serve the Committee on Petitions as a Special Invitee for the remaining period of the year 2015-16.

**** Vide Notification No. HVS/Petition/I/2015-16/68, dated the 19th August, 2015 The Hon'ble Speaker has been pleased to nominate Shri Lalit Nagar, MLA to serve the Committee on Petitions as a Special Invitee for the remaining period of the year 2015-16.

Meetings held & business transacted

The details showing of the dates and meetings held, the number of the Members Present and business transacted at each meeting are given below:-

Sr. No.	Date of Meetings	No. of Members presents	Business Transacted
1	2	3	4
1.	01.05.2015	5	Welcome address/scope and functions of the Committee.
2.	06.05.2015	7	Consideration of Petitions/Representation received by the Committee.
3.	13.05.2015	8	The Committee orally examined the departmental representatives with regard to redressal of grievances as raised in the various Petitions by the public.
4.	21-05-2015	8	Consideration of Petitions/Representation received by the Committee.
5.	27.05.2015	6	The Committee orally examined the departmental representatives with regard to redressal of grievances as raised in the various Petitions by the public.
6.	03.06.2015	8	Consideration of Petitions/Representations received by the Committee.
7.	10.06.2015	8	Consideration of Petitions/Representation received by the Committee.
8.	17.06.2015	7	Consideration of Petitions/Representation received by the Committee.
9.	20.06.2015 (New Delhi)	8	Consideration of Petitions/Representation received by the Committee.
10.	24.06.2015	9	The Committee orally examined the departmental representatives with regard to redressal of grievances as raised in the various Petitions by the public.
11.	01.07.2015	5	Consideration of various Petitions.

1	2	3	4
12.	06.07.2015	7	Consideration of Petitions/Representation received by the Committee.
13.	15.07.2015	8	The Committee orally examined the departmental representatives with regard to redressal of grievances as raised in the various Petitions by the public.
14.	22.07.2015	10	Consideration of various Petitions/Representations received by the Committee.
15.	25.07.2015 (New Delhi)	9	Consideration of Petitions.
16.	29.07.2015	7	The Committee orally examined the departmental representatives with regard to redressal of grievances as raised in the various Petitions by the public.
17.	04.08.2015	9	Consideration of various Petitions/Representations received by the Committee.
18.	11.08.2015	7	The Committee orally examined the departmental representatives with regard to redressal of grievances as raised in the various Petitions by the public.
19.	18.08.2015	8	The Committee orally examined the departmental representatives with regard to redressal of grievances as raised in the various Petitions by the public.
20.	25.08.2015	9	The Committee orally examined the departmental representatives with regard to redressal of grievances as raised in the various Petitions by the public.
21.	28.08.2015 (New Delhi)	6	Consideration of various Petitions/Representations received by the Committee.
22.	11.09.2015	8	Consideration of various Petitions/Representations received by the Committee.
23.	14.09.2015 (New Delhi)	8	Consideration of Petitions/Representations received by the Committee.
24.	18.09.2015	5	The Committee orally examined the departmental representatives with regard to redressal of grievances as raised in the various Petitions by the public.
25.	24.09.2015	7	The Committee orally examined the departmental representatives with regard to redressal of

1	2	3	4
			grievances as raised in the various Petitions by the public.
26.	29.09.2015	10	Consideration of Petitions/Representations received by the Committee.
27.	07.10.2015	8	The Committee orally examined the departmental representatives with regard to redressal of grievances as raised in the various Petitions by the public.
28.	14.10.2015	8	Consideration of Petitions/Representations received by the Committee.
29.	18.10.2015 (New Delhi)	7	Consideration of Petitions/Representations received by the Committee.
30.	21.10.2015	5	Consideration of Petitions/Representations received by the Committee.
31.	23.10.2015 (New Delhi)	6	Consideration of Petitions/Representations received by the Committee.
32.	29.10.2016	9	Consideration of Petitions/Representations received by the Committee.
33.	3.11.2015	9	Consideration of Petitions/Representations received by the Committee.
34.	6.11.2015 (New Delhi)	9	The Committee orally examined the departmental representatives with regard to redressal of grievances as raised in the various Petitions by the public.
35.	10.11.2015	9	Consideration of Petitions/Representations received by the Committee.
36.	15.11.2015 (New Delhi)	10	Consideration of Petitions/Representations received by the Committee.
37.	17.11.2015	8	The Committee orally examine the departmental representatives with regard to redressal of grievances as raised in the various Petitions by the public.
38.	26.11.2015	7	Consideration of Petitions/Representations received by the Committee.
39.	04.12.2015 (New Delhi)	10	Consideration of Petitions/Representations received by the Committee.
40.	08.12.2015	9	The Committee orally examined the departmental representatives with regard to

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			redressal of grievances as raised in the various Petitions by the public.
41.	11.12.2015 (New Delhi)	7	Consideration of Petitions/Representations received by the Committee.
42.	15.12.2015	8	The Committee orally examined the departmental representatives with regard to redressal of grievances as raised in the various Petitions by the public.
43.	22.12.2015	8	Consideration of Petitions/Representations received by the Committee.
44.	29.12.2015	8	Consideration of Petitions/Representations received by the Committee.
45.	06.01.2016	6	The Committee orally examine the departmental representatives with regard to redressal of grievances as raised in the various Petitions by the public.
46.	09.01.2016 (New Delhi)	7	The Committee orally examined the departmental representatives with regard to redressal of grievances as raised in the various Petitions by the public.
47.	12.01.2016	8	Consideration of Petitions/Representations received by the Committee.
48.	18.01.2016	6	The Committee orally examined the departmental representatives with regard to redressal of grievances as raised in the various Petitions by the public.
49.	22.01.2016 (New Delhi)	9	Consideration of the pending Petitions.
50.	27.01.2016	8	Consideration of Petition/Representation received by the Committee.
51.	02.02.2016	7	The Committee orally examined the departmental representatives with regard to redressal of grievances as raised in the various Petitions by the public.
52.	07.02.2016 (New Delhi)	7	Consideration of the Petition/Paper placed before the Committee.

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53.	09.02.2016 (Ganga Sagar)	4	Consideration of the Petition/Paper placed before the Committee.
54.	10.02.2016 (Kolkata)	4	Meeting with Sister Committee of West Bengal Legislative Assembly.
55.	11.02.2016 (Port Blair)	3	Consideration of the Petition Paper placed before the Committee.
56.	12.02.2016 (Havelock Island)	3	Consideration of Petition/Representation received by the Committee.
57.	13.02.2016 (Jolly Bony Island)	3	Consideration of Petition/Representation received by the Committee.
58.	15.02.2016 (New Delhi)	8	Consideration of Petition/Representation received by the Committee.
59.	18.02.2016	3	Consideration of Petition/Representation received by the Committee.
60.	23.02.2016	4	The Committee orally examined the departmental representatives with regard to redressal of grievances as raised in the various Petitions by the public.
61.	29.02.2016	5	Consideration of the Petitions.
62.	01.03.2016 (New Delhi)	8	Consideration of Petition/Representation received by the Committee.
63.	02.03.2016 (Jaipur)	8	Meeting with sister Committee of Rajasthan Legislative Assembly.
64.	04.03.2016 (Jodhpur)	8	Consideration of the Petitions.
65.	05.03.2016 (Bikaner)	8	Consideration of the Petitions.
66.	07.03.2016 (New Delhi)	9	Paper placed before the Committee.
67.	10.03.2016	7	Consideration of Petition/Representation received by the Committee.
68.	14.03.2016	10	Drafting and finalization of 6th Report of the Committee.

RULES COMMITTEE

The Committee consisting of Eight Members of the Haryana Vidhan Sabha was nominated by the Hon'ble Speaker on the 28th April, 2015 vide Notification No. *HVS-LA-81/2015/19*, dated the 29th April, 2015.

(The Committee did not hold any meeting during the period under review)

Sr. No.	Name of the Members	
1.	Shri Kanwar Pal, Hon 'ble Speaker	Ex- Officio Chairperson
2.	Shri Bhupinder Singh Hooda, MLA	Member
3.	Shri Randeep Singh Surjewala, MLA	Member
4.	Shri Abhay Singh Chautala, MLA	Member
5.	Shri Parminder Singh Dhull, MLA	Member
6.	Dr. Abhe Singh Yadav, MLA	Member
7.	Shri Ghan Shyam Dass, MLA	Member
8.	Shri Gian Chand Gupta, MLA	Member

BUSINESS ADVISORY COMMITTEE

The Business Advisory Committee which was nominated on 23rd February, 2015 continued to function upto 18th August, 2015 and the same was ordered to continue by the Hon'ble Speaker on the 19th August, 2015.

The Committee which was ordered to continue on 19th August, 2015 held one meeting i.e. on 2nd September, 2015. The name of the Members of the Committee and the meetings attended by each Member are given below:-

Sr.No.	Name of the Members	Number of meeting Attended
1.	Shri Kanwar Pal, Hon'ble Speaker	1
2.	Shri Manohar Lal, Hon'ble Chief Minister	1
3.	Shri Ram Bilas Sharma, Parliamentary Affairs Minister	1
4.	Capt. Abhimanyu, Finance Minister	1
5.	Shri Abhay Singh Chautala, MLA, Leader of Opposition	1
6.	Smt. Kiran Choudhry, MLA	1
7.	Shri Kuldeep Bishnoi, MLA	1

REPORT PRESENTED

The following report was presented on the date noted against :-

Sr.No.	Subject Matter	Date of Presentation
1.	Recommendation regarding allocation of time for transaction of Government Business for the meetings of the Haryana Vidhan Sabha held from 2nd, 3rd, 4th & 7th September, 2015 i.e. Obituary References; Non-official Business; Papers to be laid on the Table of the House; Presentation, Discussion and Voting on Supplementary Estimates (First Instalment) for the year 2015-16. The Haryana Appropriation Bill, 2015 in respect of Supplementary Estimates (First Instalment) for the year 2015-2016, Official Resolution and Legislative Business	2nd September, 2015

The Business Advisory Committee which was nominated on 23rd February, 2015 continued to function upto 19th November, 2015 when a new Committee was nominated by the Hon'ble Speaker on the 20th November, 2015.

The Committee which was nominated on 20th November, 2015 held one meeting i.e. on 30th November, 2015. The name of the Members of the Committee special Invitee and the meeting attended by each Member/Special Invitee are given below:-

Sr.No.	Name of the Members	Number of meeting attended
1.	Shri Kanwar Pal, Hon'ble Speaker	1
2.	Shri Manohar Lal, Hon'ble Chief Minister	1
3.	Shri Ram Bilas Sharma, Parliamentary Affairs Minister	1
4.	Capt. Abhimanyu, Finance Minister	1
5.	Shri Abhay Singh Chautala, MLA, Leader of Opposition	1
6.	Smt. Kiran Choudhry, MLA	1
7.	Shri Kuldeep Bishnoi, MLA	—
SPECIAL INVITEE		
	Smt. Santosh Yadav, Hon'ble Deputy Speaker	1

REPORT PRESENTED

The following report was presented on the date noted against:-

Sr.No.	Subject Matter	Date of Presentation
2.	Recommendation regarding allocation of time for transaction of Government Business for the meetings of the Haryana Vidhan Sabha held from 30th November, 2015 & 1st December, 2015 i.e. Obituary References; Papers to be laid on the Table of the House and Legislative Business.	30th November, 2015

The Business Advisory Committee which was nominated on 20th November, 2015 continued to function upto 7 March, 2016 when a new Committee was nominated by the Hon'ble Speaker on the 8th March, 2016.

The Committee which was nominated on 8th March, 2016 held one meeting i.e. on 14th March, 2016. The name of the Members of the Committee, Special Invitee and the meeting attended by each Member/Special Invitee are given below:-

Sr.No.	Name of the Members	Number of meeting attended
1.	Shri Kanwar Pal, Hon'ble Speaker	1
2.	Shri Manohar Lal, Hon'ble Chief Minister	1
3.	Shri Ram Bilas Sharma, Parliamentary Affairs Minister	1
4.	Capt. Abhimanyu, Finance Minister	1
5.	Shri Abhay Singh Chautala, MLA, Leader of Opposition	1
6.	Smt. Kiran Choudhry, MLA	1
7.	Shri Kuldeep Bishnoi, MLA	—

SPECIAL INVITEE

Smt. Santosh Yadav, Hon'ble Deputy Speaker

1

REPORT PRESENTED

The following report was presented on the date noted against:-

Sr.No: Subject Matter	Date of Presentation
3. Recommendation regarding allocation of time for transaction of Government Business for the meetings of the Haryana Vidhan Sabha held from 14th , 15th, 16th, 17th, 18th, 21st, 22nd, 28th, 29th, 30th & 31st March, 2016 i.e. Governor's Address, Obituary References; Papers to be laid/re-laid on the Table of the House; General Discussion on Governor's Address; Resumption of General Discussion on Governor's Address and Voting on Motion of Thanks; Presentation, Discussion and Voting on Supplementary Estimates (Second Instalment) for the year 2015-2016, Presentation of Budget Estimates for the year 2016-2017; General discussion on Budget Estimates for the year 2016-2017; Resumption of General Discussion on Budget Estimates for the year 2016-2017 and reply by the Finance Minister on Budget Estimates for the year 2016-2017 and Voting on Demands for Grants for the year 2016-2017; The Haryana Appropriation Bill in respect of Supplementary Estimates (2nd Instalment) for the year 2015-16; The Haryana Appropriation Bill in respect of Budget Estimates for the year 2016-2017; Official Resolution Presentation of Reports of the Assembly Committees and Legislative Business.	14th March, 2016

Review 2015-16

**COMMITTEE ON LOCAL BODIES AND PANCHYATI
RAJ INSTITUTIONS**

The Committee on Local Bodies and Panchayati Raj Institutions for the year 2015-2016 consisting of nine Members was nominated by the Hon'ble Speaker, Haryana Vidhan Sabha on 28th April, 2015 and was notified *vide* Haryana Vidhan Sabha Secretariat Notification No. LB/PRIC-1/2015-2016/24, dated Chandigarh, the 29th April, 2015.

Dr. Abhe Singh Yadav, MLA was appointed as Chairperson of the Committee by the Hon'ble Speaker.

The Committee held 41 meetings during the period under review.

The names of the Members/Special Invitee and number of meetings attended by each of them are shown in the following table: -

Sr. No.	Name of Members		Number of Meetings attended
1.	Dr. Abhe Singh Yadav, M.L.A.	Chairperson	24
2.	Shri Jai Parkash, M.L.A.	Member	41
3.	Prof. Dinesh Kaushik, M.L.A.	Member	09
4.	Shri Subhash Sudha, M.L.A.	Member	25
5.	Shri Manish Kumar Grover, M.L.A.	Member	18
6.	Shri Makhan Lal Singla, M.L.A.	Member	29
***7.	Sardar Bakhshish Singh Virk, M.L.A.	Member	10
8.	Shri Rajdeep Singh Phogat, M.L.A.	Member	37
9.	Shri Tek Chand Sharma, M.L.A.	Member	18
****10.	Shri Vipul Goel, M.L.A.	Member	06
SPECIAL INVITEES			
*1.	Shri Sukhwinder, M.L.A.		03
*2.	Shri Naseem Ahmed, M.L.A.		26
**3.	Shri Mool Chand Sharma, M.L.A.		27

* Shri Sukhwinder, M.L.A. and Shri Naseem Ahmed, M.L.A. was nominated by the Hon'ble Speaker as Special Invitees to serve on the Committee w.e.f. 11th May, 2015 for the remaining period of the year 2015-2016.

** Shri Mool Chand Sharma, M.L.A. was nominated by the Hon'ble Speaker as Special Invitee to serve on the Committee w.e.f. 26th May, 2015 for the remaining period of the year 2015-2016.

*** *Sardar Bakhshish Singh Virk, M. L.A. resigned from the Membership of the Committee w.e.f. 23rd July, 2015 on being appointed as Chief Parliamentary Secretary and his resignation has been accepted by the Hon'ble Speaker on 27th July, 2015.*

**** Shri Vipul Goel, M.L.A. was nominated by the Hon'ble Speaker as Member to serve on the Committee w.e.f. 4th August, 2015 for the remaining period of the year 2015-2016.

Reports Examined

- (i) The Committee examined/scrutinized the Audit and Inspection note on the Accounts of Zila Parishad, Sirsa for the period from April, 2012 to March, 2013, audited by the Director, Local Audit, Haryana.
- (ii) The Committee examined/scrutinized the Audit and Inspection note on the Accounts of Panchayat Samiti, Pehowa for the period from April, 2012 to March, 2013, audited by the Director, Local Audit, Haryana.
- (iii) The Committee examined/scrutinized the Audit and Inspection note on the Accounts of Panchayat Samiti, Pundri for the period from April, 2005 to March, 2013, audited by the Director, Local Audit, Haryana.
- (iv) The Committee examined/scrutinized the Audit and Inspection note on the Accounts of Panchayat Samiti, Tohana for the period from April, 2010 to March, 2013, audited by the Director, Local Audit, Haryana.
- (v) The Committee examined/scrutinized the Audit and Inspection note on the Accounts of Panchayat Samiti, Nissing for the period from April, 2010 to March, 2013, audited by the Director, Local Audit, Haryana.
- (vi) The Committee examined/scrutinized the Audit and Inspection note on the Accounts of Municipal Corporation, Gurgaon for the period from April, 2012 to March, 2013, audited by the Director, Local Audit, Haryana.
- (vii) The Committee examined/scrutinized the Audit and Inspection note on the Accounts of Municipal Corporation, Karnal for the period from April, 2013 to March, 2014, audited by the Director, Local Audit, Haryana.

Meetings held and Business Transacted

The details showing the dates of meetings held, the number of Members present and the business transacted at each meeting are given in the following table: -

Sr. No.	Date of Meetings	Number of Members / Special Invitee present	Business transacted
1	2	3	4
1.	12.05.2015	8	(i) The Deputy Secretary, Haryana Vidhan Sabha welcome the members of the Committee and explained the scope and functions of the Committee.

1	2	3	4
			<p>(ii) The Committee selected the Audit Reports of the Municipal Corporations, Gurgaon for the year 2012-13 and Kamal for the year 2013-14 functioning under Urban Local Bodies Department.</p> <p>(iii) The Committee decided to hold its meeting on 22.05.2015 at Haryana Bhawan, New Delhi.</p>
2.	19.05.2015	7	<p>(i) Paper placed before the Committee.</p> <p>(ii) The Committee scrutinized the Annual Audit Report of the Director, Local Audit Department, Haryana on the Accounts of the Municipal Corporation, Karnal for the year 2013-14.</p> <p>(iii) The Committee decided to cancel its meeting to be held on 22.05.2015 at Haryana Bhawan, New Delhi.</p>
3.	27.05.2015	4	<p>(i) Paper placed before the Committee.</p> <p>(ii) Oral examination of the Principal Secretary to Government, Haryana, Urban Local Bodies Department regarding general functioning of the department and non supply of the Annotated replies of Audit Report for the year 2013-2014 as submitted by the Director, Local Audit Department relating to Municipal Corporation, Karnal.</p>
4.	03.06.2015	7	<p>(i) The Committee scrutinized the Audit and Inspection Note on the Account of Municipal Corporation, Gurgaon for the year 2012-2013, audited by the Director, Local Audit Department, Haryana.</p> <p>(ii) The Committee selected the Audit Report of the Zila Parishad, Sirsa for the year 2012-13 audited by the Director, Local Audit Department, Haryana.</p>
5.	09.06.2015	8	<p>(i) Paper placed before the Committee.</p> <p>(ii) The Committee scrutinized Audit and Inspection Note on the Accounts of Zila Parishad, Sirsa for the period from April, 2012 to March, 2013, audited by the Director, Local Audit Department, Haryana.</p>

1	2	3	4
6.	16.06.2015	7	<p>(i) Oral examination of the Principal Secretary to Government, Haryana, Urban Local Bodies Department regarding Audit and Inspection Note on the Accounts of Municipal Corporation, Gurgaon for the year 2012-2013, audited by the Director, Local Audit Department, Haryana.</p> <p>(ii) The Committee decided to hold its next meeting on 26.06.2015 at Haryana Bhawan, New Delhi.</p>
7.	23.06.2015	9	<p>(i) The Committee scrutinized the Audit and Inspection Note on the Accounts of Zila Parishad, Sirsa for the period from April, 2012 to March, 2013 audited by the Director, Local Audit, Haryana.</p> <p>(ii) The Committee decided to undertake study tour w.e.f. 07.07.2015 to 12.07.2015 to the State of Jammu & Kashmir.</p>
8.	01.07.2015	10	<p>(i) Papers placed before the Committee.</p> <p>(ii) The Committee selected the Audit Reports of Panchayat Samitis, Sirsa for the period from April, 2012 to March, 2013, Gurgaon for the period from April, 2010 to March, 2013, Jind for the period from April, 2011 to March, 2013, Adampur for the period from April, 2012 to March, 2013 and, Pundri for the period from April, 2005 to March, 2013.</p> <p>(iii) Resumption of oral examination of the Principal Secretary to Government, Haryana, Urban Local Bodies Department Audit and Inspection Note on the Accounts of Municipal Corporation, Kamal for the year 2013- 2014 audited by the Director, Local Audit Department, Haryana.</p> <p>(iv) The Committee decided to cancel its study tour programme to the State of Jammu & Kashmir w.e.f. 07.07.2015 to 12.07.2015.</p>
9.	07.07.2015	9	<p>(i) Papers placed before the Committee.</p> <p>(ii) The Committee selected the Audit Reports of Panchayat Samitis, Pehowa for the period from April, 2012 to March, 2013, Meham for</p>

1	2	3	4
			the period from April, 2012 to March, 2013, Nissing for the period from April, 2010 to March, 2013 and Tohana for the period from April, 2010 to March, 2013.
			(iii) The Committee scrutinized of the replies on the Annual Audit Reports on the Accounts of Panchayat Samiti, Gurgaon for the period from April, 2010 to March, 2013, Panchayat Samiti, Jind for the period from April, 2011 to March, 2013 and Panchayat Samiti, Pundri for the period from April, 2005 to March, 2013 respectively, audited by the Director, Local Audit Department, Haryana.
10.	14.07.2015	9	The Chairperson desired to postpone the oral examination of the departmental representatives of the Development and Panchayats Department.
11.	21.07.2015	7	The Committee scrutinized of the replies on the annual Audit Reports/Notes on three Accounts of Panchayat Samiti, Pundri for the period from April, 2005 to March, 2013, Panchayat Samiti, Sirsa for the period from April, 2012 to March, 2013, Panchayat Samiti, Meham for the period from April, 2012 to March, 2013, Panchayat Samiti, Nissing for the period from April, 2010 to March, 2013, Panchayat Samiti, Pehowa for the period from April, 2012 to March, 2013 and Panchayat Samiti, Tohana for the period from April, 2010 to March, 2013 respectively Audited by the Director, Local Audit Department, Haryana.
12.	28.07.2015	8	The Committee condoled the death of former President of India Dr. A.P.J. Abdul Kalam on 27th July, 2005.
13.	04.08.2015	8	(i) Postponement of oral examination fixed for 04.08.2015 as the Additional Chief Secretary to Government of Haryana, Development and Panchayats Department is on leave. (ii) Papers placed before the Committee.
14.	11.08.2015	10	The Committee scrutinized the reply of Audit and Inspection Note on the Accounts of Municipal Corporation, Rohtak for the period from April, 2012 to March, 2013 audited by the Director, Local Audit Department, Haryana.

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15.	18.08.2015	6	<p>(i) Papers placed before the Committee.</p> <p>(ii) The Committee scrutinized the replies of Audit and Inspection Note on the Accounts of Municipal Corporation, Hisar for the period from April, 2012 to March, 2013 audited by the Director, Local Audit Department, Haryana.</p> <p>(iii) The Committee selected the Annual Audit Report on the Accounts of Municipal Council, Kaithal for the period from April, 2013 to March, 2014 audited by the Director, Local Audit Department, Haryana.</p>
16.	25.08.2015	6	<p>The Committee scrutinized the Annual Audit Report on the Accounts of Municipal Council, Kaithal for the period from April, 2013 to March, 2014 audited by the Director, Local Audit Department, Haryana.</p>
17.	15.09.2015	8	<p>(i) Papers placed before the Committee.</p> <p>(ii) The Committee scrutinized the replies of Audit and Inspection Note on the Accounts of Municipal Corporation, Hisar for the period from April, 2012 to March, 2013 audited by the Director, Local Audit Department, Haryana.</p>
18.	22.09.2015	7	<p>(i) Papers placed before the Committee.</p> <p>(ii) Discussion with Principal Secretary to Government, Haryana, Urban local bodies Department regarding non- supply of the information as desired by the Committee in its meeting held on 1st July, 2015.</p> <p>(iii) The Committee decided to undertake on the Spot study tour on 9-10-2015 at Faridabad.</p>
19.	29.09.2015	7	<p>(i) The Committee scrutinized the replies of Audit and Inspection Note on the Accounts of Municipal Corporation, Rohtak for the period from April, 2012 to March, 2013 audited by the Director, Local Audit Department, Haryana.</p> <p>(ii) The Committee decided to postponed its Spot study tour on 9-10-2015 at Faridabad.</p>

1	2	3	4
20.	06.10.2015	4	The Committee scrutinized the replies of Audit and Inspection Note on the Accounts of Municipal Corporation, Rohtak for the period from April, 2012 to March, 2013 audited by the Director, Local Audit Department, Haryana.
21.	14.10.2015	4	The Committee scrutinized the replies on the Annual Audit Reports and Inspection Note on the Accounts of Panchayat Samiti, Pehowa for the period from April, 2012 to March, 2013 and Panchayat Samiti, Tohana for the period from April, 2010 to March, 2013 respectively, audited by the Director, Local Audit Department, Haryana.
22.	20.10.2015	4	There was no Quorum. Hence, no business could be transacted.
23.	28.10.2015	6	The Committee scrutinized the Annual Audit Report and Inspection Note on the Accounts of Municipal Corporation, Gurgaon for the period from April, 2012 to March, 2013 audited by the Director, Local Audit Department, Haryana.
24.	03.11.2015	7	The Committee scrutinized the Annual Audit Report on the Accounts of Municipal Council, Kaithal for the period from April, 2013 to March, 2014, audited by the Director, Local Audit Department, Haryana.
25.	17.11.2015	5	(i) Papers placed before the Committee. (ii) Oral examination of the Additional Chief Secretary to Government, Haryana, Development and Panchayats Department Regarding Replies on the Audit Reports and Inspection Notes on the Accounts of Panchayat Samiti, Pundri for the period from April, 2005 to March, 2013, Panchayat Samiti, Nissing for the period from April, 2010 to March, 2013, Panchayat Samiti, Pehowa for the period from April, 2012 to March, 2013 and Panchayat Samiti, Tohana for the period from April, 2010 to March, 2013 respectively audited by the Director, Local Audit Department, Haryana. (iii) Confirmation of proceedings.

1	2	3	4
26.	24.11.2015	6	The Committee scrutinized the replies of Audit and Inspection Note on the Accounts of Municipal Corporation, Hisar for the period from April, 2012 to March, 2013, audited by the Director, Local Audit Department, Haryana.
27.	08.12.2015	8	The Committee scrutinized the replies of Audit and Inspection Notes on the accounts of Panchayat Samiti, Pundri for the period from April, 2005 to March, 2013, Panchayat Samiti, Nissing for the period from April, 2010 to March, 2013, Panchayat Samiti, Pehowa for the period from April, 2012 to March, 2013 and Panchayat Samiti, Tohana for the period from April, 2010 to March, 2013 respectively audited by the Director, Local Audit Department, Haryana.
28.	15.12.2015	6	The Committee scrutinized the replies of Audit and Inspection Note on the Accounts of Municipal Corporation, Karnal for the period April, 2013 to March, 2014, audited by the Director, Local Audit Department, Haryana.
29.	22.12.2015	4	The Committee scrutinized the replies of Audit and Inspection Note on the Accounts of Municipal Corporation, Karnal for the period from April, 2013 to March, 2014, audited by the Director, Local Audit Department, Haryana.
30.	29.12.2015	4	The Committee scrutinized the replies of Audit and Inspection Note on the Accounts of Municipal Corporation, Karnal for the period from April, 2013 to March, 2014, audited by the Director, Local Audit Department, Haryana.
31.	05.01.2016	9	The Committee scrutinized the replies of Audit and Inspection Note on the Accounts of Municipal Corporation, Hissar for the period from April, 2012 to March, 2013, audited by the Director, Local Audit Department, Haryana.
32.	12.01.2016	9	(i) Papers placed before the Committee. (ii) The Committee scrutinized the replies of Audit and Inspection Note on the Accounts of Municipal Corporation, Karnal for the period from April, 2013 to March, 2014, audited by the Director, Local Audit Department, Haryana.

1	2	3	4
33.	19.01.2016	7	<p>(i) Due to unavoidable circumstances, the Chairperson postponed the oral examination of the Principal Secretary to Government Haryana, Urban Local Bodies Department fixed for 19.01.2016.</p> <p>(ii) Papers placed before the Committee.</p> <p>(iii) The Committee scrutinized the replies received from the Urban Local Bodies Department regarding Audit and Inspection Note on the Accounts of Municipal Corporation, Karnal for the period from April, 2013 to March, 2014 audited by the Director, Local Audit Department, Haryana.</p>
34.	28.01.2016	7	<p>(i) Papers placed before the Committee.</p> <p>(ii) The Committee scrutinized the replies of Audit and Inspection Note on the Accounts of Municipal Corporation, Karnal for the period from April, 2013 to March, 2014, audited by the Director, Local Audit Department, Haryana.</p>
35.	02.02.2016	5	Resumption of oral examination of the Principal Secretary to Government, Haryana, Urban Local Bodies Department regarding Audit and Inspection Note on the Accounts of Municipal Corporation, Karnal for the period from April, 2013 to March, 2014 audited by the Director, Local Audit Department, Haryana.
36.	10.02.2016	9	<p>(i) Papers placed before the Committee.</p> <p>(ii) Resumption of oral examination of the Principal Secretary to Government, Haryana, Urban Local Bodies Department regarding Audit and Inspection Note on the Accounts of Municipal Corporation, Gurgaon for the period from April, 2012 to March, 2013 audited by the Director, Local Audit Department, Haryana.</p> <p>(iii) The Committee decided to undertake a study tour to the Union Territory of Andaman & Nicobar Island w.e.f. 25.02.2016 to 02.03.2016.</p>

1	2	3	4
37.	16.02.2016	6	The Committee scrutinized the replies of Audit and Inspection Notes on the Accounts of Panchayat Samiti, Pundri for the period from April, 2005 to March, 2013 and Panchayat Samiti, Nissing for the period from April, 2010 to March, 2013 respectively, audited by the Director, Local Audit Department, Haryana.
38.	23.02.2016	3	There was no Quorum. Hence, no business could be transacted.
39.	01.03.2016	7	(i) The Committee drafted its 8th Report for the year 2015-16 on the Audit and Inspection Notes on the Accounts of Zila Parishad, Sirsa for the period from April, 2012 to March, 2013, Panchayat Samitis, Pehowa for the period from April, 2012 to March, 2013, Pundri for the period from April, 2005 to March, 2013, Tohana for the period from April, 2010 to March, 2013 and Nissing for the period from April, 2010 to March, 2013 audited by the Director, Local Audit, Haryana. (ii) Confirmation of proceedings.
40.	08.03.2016	5	(i) Papers placed before the Committee. (ii) The Committee drafted its 9th Report for the year 2015-16 on the Audit and Inspection Notes on the Accounts of Municipal Corporations, Gurgaon for the period from April, 2012 to March, 2013 and Kamal for the period from April, 2013 to March, 2014 audited by the Director, Local Audit, Haryana.
41.	14.03.2016	3	(i) The Committee finalized its 8th and 9th Reports for the year 2015-16 on the Audit and Inspection Notes on the Accounts of Zila Parishad, Sirsa for the period from April, 2012 to March, 2013, Panchayat Samitis, Pehowa for the period from April, 2012 to March, 2013, Pundri for the period from April, 2005 to March, 2013, Tohana for the period from April, 2010 to March, 2013, Nissing for the period from April 2010 to March 2013, Municipal Corporations, Gurgaon for the period from April, 2012 to March, 2013 and

1	2	3	4
			Kamal for the period from April, 2013 to March, 2014 audited by the Director, Local Audit, Haryana.

(ii) Confirmation of proceedings.

The Committee did not hold any meeting out of Chandigarh during the year 2015-16.

REPORTS PRESENTED

The Committee presented its Two Reports which are as under:-

8th Report for the year 2015-16 on the Audit and Inspection Notes on the Accounts of Zila Parishad, Sirsa for the period from April, 2012 to March, 2013, Panchayat Samitis, Pehowa for the period from April, 2012 to March, 2013, Pundri for the period from April, 2005 to March, 2013, Tohana for the period from April, 2010 to March, 2013 and Nissing for the period from April, 2010 to March, 2013 audited by the Director, Local Audit, Haryana.

9th Report for the year 2015-16 on the Audit and Inspection Notes on the Accounts of Municipal Corporations, Gurgaon for the period from April, 2012 to March, 2013 and Kamal for the period from April, 2013 to March, 2014 audited by the Director, Local Audit, Haryana.

Proceedings

A record of proceedings of the meetings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

**SUBJECT COMMITTEE ON PUBLIC HEALTH,
IRRIGATION, POWER AND PUBLIC WORKS (B&R)**

The previous Subject Committee on Public Health, Irrigation, Power and Public Works (B&R) for the year 2015-2016 consisting of Chairperson/Members was nominated by the Hon'ble Speaker, Haryana Vidhan Sabha under Rule 274 (1) of the Rules of Procedure and Conduct of Business in Haryana Legislative Assembly on the 28th April, 2015. Smt. Santosh Chauhan Sarwan, MLA was appointed as the Chairperson of the Subject Committee by the Speaker.

The Committee held 59 meetings (at Chandigarh and outside Chandigarh).

The name of Members and number of meetings attended by each of them are shown in the following table:-

(Period from 28-04-2015 to 31-03-2016)

Sr. No.	Name of Members	Number of meetings attended
1.	Smt. Santosh Chauhan Sarwan, MLA	54
2.	Shri Randeep Singh Surjewala, M.L.A	0
3.	Shri Zakir Hussain, M.L.A	42
4.	Shri Vipul Goel, M.L.A.	28
5.	Dr. Pawan Saini, M.L.A.	50
6.	Shri Om Parkash Yadav, M.L.A.	32
7.	Shri Om Parkash Barwa, M.L.A.	41
8.	Shri Rahish Khan, M.L.A.	20
9.	Shri Aseem Goel, M.L.A.	25
SPECIAL INVITEE		
*	Shri Tek Chand Sharma, M.L.A.	44
*	Shri Balwan Singh, M.L.A.	24
**	Shri Udai Bhan, M.L.A.	27

* Shri Tek Chand Sharma, MLA and Shri Balwan Singh, MLA were nominated as a Special Invitees to serve on the Subject Committee by the Hon'ble Speaker w.e.f. 11.05.2015 for the remaining period of the year 2015-16.

** Shri Udai Bhan, MLA was nominated as a Special Invitee by the Hon'ble Speaker w.e.f. 19.08.2015 for the remaining period of the year 2015-16.

Meetings held and Business transacted

The details showing dates and meetings held, the number of members present and the business transacted at each meeting are given in the following table:-

Sr. No.	Date of Meetings	Number of Members / Special Invitee Present	Business Transacted
1	2	3	4
1.	06.05.2015	6	The Under Secretary, Haryana Vidhan Sabha Welcomed the Members of the Subject Committee and explained the scope and functions of the Committee.
2.	12.05.2015	4	The Committee scrutinized the material received from the Public Works (S & R) Department, Haryana.
3.	19.05.2015	9	Oral examination of the Additional Chief Secretary to Government, Haryana, Power Department.
4.	27.05.2015	7	Oral examination of the Principal Secretary to Government, Haryana, Public Health Engineering Department.
5.	03.06.2015	5	The Committee scrutinized the material received from the Public Health Engineering Department.
6.	09.06.2015	10	The Committee scrutinized the material received from the Power Department, Haryana.
7.	10.06.2015 (Srinagar)	7	Discussion with the Officers of the Power Department of Jammu and Kashmir at Srinagar.
8.	11.06.2015 (Sonamarg)	6	The Committee scrutinized the material received from the Power Department.
9.	13.06.2015 (Pehalgam)	6	The Committee scrutinized the material received from the Public Works (S&R) Department, Haryana.
10.	16.06.2015	6	Postponement of oral examination of the Additional Chief Secretary to Government, Haryana, Public Works (S&R) Department.
11.	23.06.2015	10	The Committee scrutinized the material received from the Public Works (S&R) Department, Haryana.

1	2	3	4
12.	01.07.2015	7	Oral examination of the Additional Chief Secretary to Government, Haryana, Public Works (B&R) Department.
13.	04.07.2015	7	The Committee scrutinized the material received from the Public Works (B & R) Department.
14.	10.07.2015 (Ambala Cantt.)	6	Spot Study Tour With Power Department, Haryana.
15.	14.07.2015	5	The Committee scrutinized the material received from the Public Works (B & R) Department.
16.	21.07.2015	7	Oral examination of the Additional Chief Secretary to Government, Haryana, Public Works Department, Haryana.
17.	30.07.2015 (Bhiwani)	5	Spot Study Tour With Public Works (B & R) Department.
18.	07.08.2015 (Fridabad)	8	Spot Study Tour With Power Department.
19.	12.08.2015	7	Oral examination of the Additional Chief Secretary to Government, Haryana, Public Works (B&R) Department.
20.	21.08.2015 (Pundri)	6	Spot Study Tour With Public Health, Irrigation, Power, Public Works (B & R) Department, Haryana.
21.	25.08.2015	7	Oral examination of the the additional Chief Secretary to Government, Haryana Irrigation Department.
22.	27.08.2015 (New Delhi)	6	The Committee scrutinized the material received from the Irrigation Department, Haryana.
23.	11.09.2015	6	The Committee scrutinized the material received from the Irrigation Department, Haryana.
24.	16.09.2015	4	The Committee scrutinized the material received from the Irrigation Department, Haryana.
25.	22.09.2015	8	The Committee scrutinized the material received from the Irrigation Department, Haryana.
26.	26.09.2015 (New Delhi)	6	The Committee scrutinized the material received from the Irrigation Department, Haryana.
27.	29.09.2015	9	The Committee scrutinized the material received from the Irrigation Department, Haryana.

1	2	3	4
28.	06.10.2015	8	Oral examination of the Additional Chief Secretary to Government Haryana, Public Health Engineering Department.
29.	08.10.2015 (New Delhi)	9	The Committee scrutinized the material received from the Irrigation Department, Haryana,
30.	09.10.2015 (Jaipur)	9	Discussed with the Officer of Power Department of the Rajasthan.
31.	11.10.2015 (Udaipur)	5	Discussed with the Officer of Power Department of Rajasthan.
32.	13.10.2015 (Mount Abu)	5	Discussed with the Officer of Power Department of Rajasthan.
33.	14.10.2015 (Jaipur)	5	Discussed with the Officer of Power Department of Rajasthan.
34.	20.10.2015	5	The Committee scrutinized the material received from the Public Health, Engineering Department, Haryana.
35.	28.10.2015	6	The Committee scrutinized the material received from the Public Health, Engineering Department, Haryana.
36.	03.11.2015	8	The Committee scrutinized the material received from the Public Health, Engineering Department, Haryana.
37.	06.11.2015 (New Delhi)	6	The Committee scrutinized the material received from the Public Health, Engineering Department, Haryana.
38.	17.11.2015	9	Oral examination of the Additional Chief Secretary to Government, Haryana, Irrigation Department.
39.	23.11.2015	5	The Committee scrutinized the material received from the Irrigation Department, Haryana.
40.	26.11.2015 (New Delhi)	4	The Committee scrutinized the material received from the Irrigation Department, Haryana.
41.	08.12.2015	9	The Committee scrutinized the material received from the Irrigation Department, Haryana.
42.	15.12.2015	8	Oral examination of the Additional Chief Secretary to Government, Haryana, Irrigation Department.

1	2	3	4
43.	18.12.2015 (New Delhi)	7	The Committee scrutinized the material received from the Public Works (B & R) Department, Haryana.
44.	22.12.2015	7	Framing the questioner of power Department, Haryana.
45.	28.12.2015	5	Framing the questioner of power Department, Haryana.
46.	31.12.2015 (New Delhi)	6	Framing the questioner of power Department, Haryana.
47.	05.01.2016	6	Framing the questioner of Public Works (B&R) Department, Haryana.
48.	12.01.2016	8	Framing the questioner of Public Works (B&R) Department, Haryana.
49.	19.01.2016 (New Delhi)	8	Framing the questioner of Public Works (B&R) Department Haryana.
50.	29.01.2016	5	Oral examination of Additional Chief Secretary to the Government Haryana, Power Department.
51.	02.02.2016	6	The Committee scrutinized the material received from the Power Department, Haryana.
52.	05.02.2016 (Fridabad)	8	The Committee scrutinized the material received from the Power Department, Haryana.
53.	06.02.2016 (Fridabad)	8	The Committee scrutinized the material received from the Power Department, Haryana.
54.	09.02.2016	8	Oral examination of Additional Chief Secretary to Government, Haryana, Power Department.
55.	16.02.2016	5	The Committee scrutinized the material received from the Power Department, Haryana.
56.	23.02.2016	4	The Committee scrutinized the material received from the Power Department, Haryana.
57.	02.03.2016	4	The Committee scrutinized the material received from the Power Department, Haryana.
58.	05.03.2016 (New Delhi)	5	Partly Drafting the 3rd Report of the Committee.
59.	10.03.2016	7	Drafting & Final 3rd Report of the Committee.

Report Presented

The Subject Committee presented the third report for the year 2015-2016 to the House on 31st March, 2016.

Proceedings

A record of the proceedings of the Subject Committee has been kept in the Haryana Vidhan Sabha Secretariat.



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